



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/3126/2015</a>	UNION OF INDIA and ANR. <b>Versus</b> M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	
2	<a href="#">Cont.Cas(C)/458/2020</a> FIXED	JARO NATUNG AND 3 ORS. <b>Versus</b> N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
3	<a href="#">WA/212/2023</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
4	<a href="#">WA/310/2023</a>	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
5	<a href="#">WA/432/2023</a>	MADHURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) SC, SEC. EDU.
6	<a href="#">I.A.(Civil)/3163/2023</a> CAVT./615/2023 in <a href="#">WA/233/2023</a>	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD	MR. T J MAHANTA MS. P BHATTACHARYA (r-10) MS P SARMA (r-10) MS. P P DAS (r-10)	GA, ASSAM MS. P BORAH SC, FISHERY

	<b>WITH</b> <a href="#">WA/233/2023</a> CAVT. NO. 06152/023,	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR
7	<a href="#">WP(C)/5994/2023</a> FIXED	SMTI. BHARATI SAIKIA AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
8	<a href="#">Cont.Cas(C)/142/2024</a>	SALAM UDDIN KHAN <b>Versus</b> THE CHIEF GENERAL MANAGER (HRA)	MR. R P SARMAH MR. P TELI	
9	<a href="#">I.A.(Civil)/182/2024</a> in WA/13612/2023	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT. LTD.	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
	<b>WITH</b> <a href="#">WA/13612/2023</a> (Filing Number)	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MS. A BHATTACHARYYA	
10	<a href="#">I.A.(Civil)/807/2024</a> in WA/3011/2024	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/3011/2024</a> (Filing Number)	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
11	<a href="#">I.A.(Civil)/815/2024</a> CAVT. NO.00592/024, in WA/2156/2024	ABDUL HANNAN BARBHUIYA AND ANR. <b>Versus</b> MD. MASIUR RAHMAN AND 6 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM MR. I ALAM FOR CAVEATOR SC, FISHERY SC, REVENUE
	<b>WITH</b> <a href="#">WA/2156/2024</a> (Filing Number)	ABDUL HANNAN BARBHUIYA AND ANR <b>Versus</b> MASIUR RAHMAN AND 6 ORS A	MR. S D PURKAYASTHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2158/2024</a> (Filing Number)	ABDUL HANNAN BARBHUIYA AND ANR <b>Versus</b> MASIUR RAHMAN AND 6 ORS A	MR. S D PURKAYASTHA	
12	<a href="#">I.A.(Civil)/817/2024</a> in WA/2527/2024	MD. ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2527/2024</a> (Filing Number)	ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
13	<a href="#">C.Ex.App./2/2024</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	

	<b>WITH</b> <a href="#">I.A.(Civil)/816/2024</a> in C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
14	<a href="#">WA/76/2024</a> CAVT. NO.00682/024,	THE STATE OF ASSAM AND ANR. <b>Versus</b> LOHORI DAS AND 3 OTHERS	MR. R MAZUMDAR SC, EDU	DR. B AHMED (R-1) MR. P K ROYCHOUDHURY (R-1) MR. N HAQUE (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH FOR CAVEATOR
15	<a href="#">WA/81/2024</a>	KAMAL KOCH <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	
	<b>WITH</b> <a href="#">I.A.(Civil)/785/2024</a> in WA/81/2024	KAMAL KOCH <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	
16	<a href="#">WP(C)/637/2024</a>	IMRAN HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	DY.S.G.I.
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
17	<a href="#">PIL/16/2024</a>	ABDUL ADUD CHOUDHURY <b>Versus</b> THE MEMBER SECRETARY AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FOREST
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
18	<a href="#">WP(C)/5800/2019</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2828/2019</a> in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
19	<a href="#">PIL/56/2022</a> FIXED	JYOTIRMAY JANA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM R SARMAH (R8) MR H K NATH (R8) MR J BORAH (R8) SC, REVENUE
20	<a href="#">WA/67/2023</a>	MAJMUN NEHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, EDU
21	<a href="#">WA/250/2023</a>	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
22	<b>WITH</b> <a href="#">WA/248/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
23	<a href="#">WP(C)/285/2022</a> FIXED	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR. K GOGOI MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)

	<b>WITH</b> <a href="#">I.A.(Civil)/2508/2022</a> in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
24	<b>WITH</b> <a href="#">Cont.Cas(C)/38/2022</a>	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
25	<b>WITH</b> <a href="#">PIL/44/2022</a>	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN MR. S. B. CHAKMA MR. V. HEGDE	ADDL. A.G., MIZORAM GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2833/2022</a> in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/468/2023</a> in PIL/44/2022	ISAAC VANLALTLANA <b>Versus</b> THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/469/2023</a> in PIL/44/2022	ISAAC VANLALTLANA <b>Versus</b> THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1295/2023</a> in PIL/44/2022	C LALRUATMAWIA, <b>Versus</b> MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS J C LALNUNSANGA MR K DEKA	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1297/2023</a> in PIL/44/2022	C LALRUATMAWIA, <b>Versus</b> MIZORAM CHAKMA STUDENTS UNION AND 2 ORS.	MR S DAS	GA, MIZORAM
26	<a href="#">WA/41/2024</a> FIXED, WITH WP(C)/802/2024 (D/O)	MOKBUL HOSSAIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOU DHURY MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
<b>HEARING</b>				
27	<a href="#">WP(C)/2986/2017</a> FIXED	F. LALHMINGLIANA and 3 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
28	<a href="#">WA/325/2019</a> FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGOHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Cont.Cas(C)/66/2024</a> B/O	ABDUL HANNAN MAZUMDER <b>Versus</b> MOMTA HOJAI	MR. M KHAN MS J AKTAR	
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/120/2024</a>	SRI TAPAN BORAH AND 2 ORS <b>Versus</b> SHRI AMORJYOTI BORTHAKUR AND ANR	MR G CHAMUAH MR. D GOGOI MR J A AHMED	
3	<a href="#">Cont.Cas(C)/141/2024</a>	NIRMAL KUMAR SHARMA <b>Versus</b> NITIN AGARWAL AND ANR	MR H BEZBARUA MR. R DEKA MR N ALI	
4	<a href="#">WP(C)/613/2024</a> B/O	BHABEN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
5	<a href="#">WP(C)/619/2024</a> B/O	RANJAN KR BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
6	<a href="#">WP(C)/723/2024</a> FIXED	RUNA LAILA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	GA, ASSAM
7	<a href="#">WP(C)/869/2024</a> FIXED	MD. SALIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/1023/2024</a> FIXED	PRASANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A M S MAZUMDER	SC, NHM SC, HEALTH
9	<a href="#">WP(C)/1138/2024</a> FIXED	ANADHIR RANJAN PAUL <b>Versus</b> STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MS. M BORA	GA, ASSAM
10	<a href="#">WP(C)/1299/2024</a>	SAKIR AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM
11	<a href="#">WP(C)/1369/2024</a> FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
12	<a href="#">WP(C)/1391/2024</a> B/O	ACHYUT KUMAR DAS @ SRIMANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	GA, ASSAM SC, AG SC, IWT

13	<a href="#">WP(C)/1456/2024</a> CAVT. NO.03022/024,	ASHRAFUL ALOM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
14	<a href="#">WP(C)/1471/2024</a>	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD S HOQUE MR. M DEKA	SC, PWD ROAD SC, FINANCE
15	<a href="#">WP(C)/1478/2024</a>	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A ISLAM	SC, PWD ROAD
16	<a href="#">WP(C)/1483/2024</a>	BIJOY KUMAR ACHARJEE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I ALAM MR. T SK	SC, NF RLY
17	<a href="#">WP(C)/1495/2024</a>	SOUMITRA NARAYAN ADHIKARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D K DAS MR. M KHATANIAR	DY.S.G.I.
18	<a href="#">WP(C)/1499/2024</a>	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/1500/2024</a>	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING
20	<a href="#">WP(C)/1502/2024</a>	SARAT BHUYAN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/1503/2024</a>	ESHAN DEBNATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	DY.S.G.I.
22	<a href="#">WP(C)/1505/2024</a>	FIROZ SAMIM AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
23	<a href="#">I.A.(Civil)/808/2024</a> in <a href="#">WP(C)/1184/2024</a>	ROOPA DEWANJI, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	SC, IWT SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1184/2024</a>	ROOPA DEWANJI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	SC, IWT
<b>ADMISSION</b>				
24	<a href="#">WP(C)/4672/2018</a> FIXED	ARUN CHANDRA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS MR. S DEKA MR. M PATHAK (R5) MS. P BHUYAN MS. J BORO MS. M M KATAKI MS. D R DEKA (R5)
25	<a href="#">WP(C)/3555/2020</a> FIXED	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
26	<a href="#">WP(C)/5090/2021</a>	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC

27	<b>WITH</b> <a href="#">WP(C)/5310/2021</a>	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
28	<a href="#">WP(C)/7209/2021</a> FIXED	JOYNAL ABEDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
29	<a href="#">WP(C)/309/2022</a>	HEERA THAPA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, PWD ROAD GA, ASSAM
30	<a href="#">WP(C)/938/2022</a>	RAJU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
31	<a href="#">WP(C)/5439/2022</a>	BIDYADHAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
32	<a href="#">WP(C)/6268/2022</a>	JOGESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K C ROY	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/6473/2022</a>	EX G/75613F PRATAP CHHETRI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH (C.G.C.) ASSTT.S.G.I.
34	<a href="#">WP(C)/8200/2022</a>	SHANKAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
35	<a href="#">WP(C)/8365/2022</a>	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.
36	<a href="#">WP(C)/160/2023</a>	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	GA, ASSAM SC, BTC
37	<a href="#">WP(C)/557/2023</a> B/O	IMTEYAZ AHMED SIDDIQUI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
38	<a href="#">WP(C)/2383/2023</a> FIXED	SANDANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM MR. SHEELADITYA (R-6)
39	<a href="#">WP(C)/5048/2023</a> FIXED	KALPANA BORAH AND 527 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
40	<a href="#">WP(C)/5886/2023</a> FIXED	BABY DAS (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
41	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
42	<a href="#">WP(C)/522/2024</a> FIXED	SUSHANTA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, P H E

**ORDERS**



43	<a href="#">WP(C)/2382/2020</a> B/O	SUBASH KUSHWAHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
44	<a href="#">Cont.Cas(C)/24/2021</a>	HIRONYA KUMAR DAS <b>Versus</b> RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
45	<a href="#">Cont.Cas(C)/130/2021</a> FIXED	GAJEN CHANDRA KALITA <b>Versus</b> RAKESH KUMAR AND 5 ORS	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R-6) MR. N UPADHAYAY MR. P N GOSWAMI MR. B GOGOI (R-6) MR A CHALIHA (R-6) SC, IRRIGATION
46	<a href="#">Cont.Cas(C)/313/2022</a>	RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
47	<a href="#">Cont.Cas(C)/359/2022</a>	MONUJ CHANGMAI AND 17 ORS <b>Versus</b> NIRAAJ VERMA, IAS AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. P N GOSWAMI (r-1,2,3,4) MR B CHOUDHURY (r-1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
48	<a href="#">Cont.Cas(C)/207/2023</a> FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. S S S RAHMAN MS B BAISHYA MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN (R-1,2,3) P. NAIDING(R-1,2,3)
49	<a href="#">Cont.Cas(C)/521/2023</a>	RAJAT SUBHRA BHATTACHARJEE <b>Versus</b> SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	MR. B GOGOI (r-1,2) MR P NAYAK (r-1,2) MR A CHALIHA (r-1,2)
50	<a href="#">Cont.Cas(C)/729/2023</a>	UMESH CHANDRA BARUAH <b>Versus</b> MEGHA NIDHI DAHAL, IAS	MR D K DAS MS. P BHUYAN S DAS	MR. D SAIKIA MR. S BORA

**HEARING**

51	<a href="#">WP(C)/468/2014</a> FIXED	NAGENDRA NATH SEAL and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024

19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1090/2020</a> WITH LCR 2 FILES	RUSNA BEGUM @ ROSNA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/2860/2020</a> WITH LCR	NURJAHAN BEGUM @ NURJAHAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 <a href="#">WP(C)/3084/2020</a> WITH LCR	SAIRA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4 <a href="#">WP(C)/3199/2020</a> WITH LCR	SURAJ ALI @ SURUJ ALI @ KHURUJ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 <a href="#">WP(C)/3394/2020</a> WITH LCR	MUSTT. SALEHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 <a href="#">WP(C)/4277/2020</a> WITH LCR	ABUL KALAM MIAH <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 <a href="#">WP(C)/1455/2024</a>	SABIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 <a href="#">WP(C)/1457/2024</a>	MD. HEKMAT ALI @ HEKMAT ALI SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/1461/2024</a>	ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	<a href="#">WP(C)/1473/2024</a>	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1486/2024</a>	ANJUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/1487/2024</a>	ALEKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
13	<a href="#">WP(C)/359/2019</a> FIXED	KOBAD ALI @ KABET ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. R ISLAM MR. M SHAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/2/2020</a> WITH LCR	JELEMAN NESSA @ JALEMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/41/2020</a> WITH LCR	MUSSTT. SAFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/42/2020</a> WITH LCR	TAPAN SENGUPTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. S F MAITAI MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/111/2020</a> WITH LCR	SHYAMAL BISWAS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. B K BHATTACHARJEE MS D SHARMA MR R SHARMA MRS. P SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	<a href="#">WP(C)/123/2020</a> WITH LCR	ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	<a href="#">WP(C)/642/2020</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS. M KHATUN R ALI MR A S SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	<a href="#">WP(C)/743/2020</a> WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	<a href="#">WP(C)/845/2020</a> WITH LCR	NUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/4506/2020</a> WITH LCR	PRASANTA @ PRASANNA DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M CHETIA MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	<a href="#">WP(C)/384/2021</a> WITH LCR	FALANI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	<a href="#">WP(C)/925/2021</a> WITH LCR	MD. MONIR UDDIN @ MONIR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	<a href="#">WP(C)/38/2023</a> WITH LCR	JOBA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/560/2023</a>	BIVA PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/1311/2023</a> WITH LCR	RAMJAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/1825/2023</a> WITH LCR	BANI BALA DAS @ BARNI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/1837/2023</a> WITH LCR	SOLEMAN ALI @ SOLEMAN MIYA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/2174/2023</a> WITH LCR	MANTI MALLAH @ MALOTI DEVI MALLAH @ MONTI DEVI @ MOLOTI DEVI MALLAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MD A RAHMAN MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	<a href="#">WP(C)/2263/2023</a> WITH LCR	DILBAR ALI @ DILBAR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
32	<a href="#">WP(C)/2271/2023</a> WITH LCR	MUSSTT NAJIA @ NAJIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/3168/2023</a> WITH LCR	MD. ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/3195/2023</a>	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/3487/2023</a> WITH LCR	MOYNAL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[THIS BENCH WILL SIT AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./34/2021</a> IN WP(C)/550/2016 (D/O)	RAHIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">Review.Pet./8/2022</a> IN WP(C)/7412/2016 (D/O), WITH LCR	KAHINUR BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">Review.Pet./35/2022</a> IN WP(C)/5466/2016 (D/O)	SAFARA BEGUM @ SAPARA BEGUM @ CHAPARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	<a href="#">Review.Pet./71/2023</a> IN WP(C)/7201/2016 (D/O), WITH LCR	PADDA SARKAR @ PADDA RANI SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024

15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGOHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1395/2023</a> B/O	PRANOB JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, PWD SC, FINANCE DEPTT.
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/693/2023</a>	ABU MAHAMMAD ZAKARIA <b>Versus</b> PABITRA RAM KHAUND, IAS AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	
3	<a href="#">WP(C)/956/2024</a> FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	MR. S C KEYAL (r-1 to 4) DY.S.G.I.
4	<a href="#">WP(C)/1014/2024</a>	NIPUL KALITA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
5	<a href="#">WP(C)/1064/2024</a>	NIPUL KALITA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
6	<a href="#">WP(C)/1257/2024</a>	PRAKASH CH SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. S ROY	DY.S.G.I.
7	<a href="#">WP(C)/1314/2024</a> FIXED	DEFODIL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. K K HANDIQUE MR W TERON MS S K GUPTA	SC, EXCISE DEPTT.
8	<a href="#">WP(C)/1482/2024</a>	PASUPATI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	SC, HEALTH
9	<a href="#">WP(C)/1489/2024</a>	JOY KUMAR HAZAM AND ANR <b>Versus</b> THE STATE OF ASSAM 5 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
10	<a href="#">WP(C)/1491/2024</a>	FAKRUL ISLAM MAZARBHUIYA <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 6 ORS	MS N KALITA MS D DUTTA	SC, F C I

11	<a href="#">WP(C)/1496/2024</a> CAVT. NO.02552/024,	PALLAB JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
12	<a href="#">WP(C)/1498/2024</a>	ABHISHEK SEN CHOWDHURY AND ANR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B P BORAH MR P J DUTTA A KHANDAKAR	SC, APDCL
13	<a href="#">WP(C)/1501/2024</a>	SOMESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, CO OP GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
14	<a href="#">WP(C)/7727/2015</a>	M/S. KESHARI POLYMER <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL MR. P N GOSWAMI
<b>WITH</b>				
15	<a href="#">WP(C)/7759/2015</a>	PURBANACHAL ENTERPRISE P LTD. <b>Versus</b> A. P. D. CO. LTD. and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL MR. P N GOSWAMI
<b>WITH</b>				
16	<a href="#">WP(C)/7244/2017</a>	MEGHALAYA OXYGEN P LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
<b>WITH</b>				
17	<a href="#">WP(C)/2656/2018</a>	MEGHALAYA OXYGEN (P) LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	MR. N J DUTTA SC, APDCL MR. P N GOSWAMI
18	<a href="#">WP(C)/7303/2018</a>	RANGAJAN TEA ESTATE AND ANR. <b>Versus</b> THE COMMISSIONER (COMMISSIONER FOR EMPLOYEES COMPENSATION) AND ANR.	MR. S BORTHAKUR MS. S KHANIKAR MS. P BARUAH MS. A RANA	MR. M DUTTA (R1) MR. A BHATTACHARYYA (R1)
19	<a href="#">WP(C)/8884/2019</a> FIXED	M/S ASOMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. A ALI, SC (R-3) SC, A S E C
20	<a href="#">WP(C)/2607/2022</a> FIXED	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR K L GUPTA (r-6) MR G KHANDELIA (R7) MR. K DEKA (R7) MS N KALITA (R7) SC, FOREST
21	<a href="#">WP(C)/109/2023</a> B/O	JUGAL PATAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
22	<a href="#">WP(C)/253/2023</a>	KURPAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED MRS H AHMED P. GHOSH	SC, P AND R.D.
23	<a href="#">WP(C)/1330/2023</a>	JYOTIRMOY SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
24	<a href="#">WP(C)/1604/2023</a>	PRADIP BORA AND ANR <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, APDCL MR. A D CHOUDHURY (r-4) MR. S D BORA (r-4)
25	<a href="#">WP(C)/1653/2023</a>	SANKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	GA, ASSAM MR. U K NAIR (R6) MS S SARMA HAZARIKA (R6) MS D MAHANTA (R6) MS N NEWME (R6) SC, EXCISE DEPTT.

26	<a href="#">WP(C)/3973/2023</a> CAVT. NO.07032/023,	M/S DIBRU DANGARI RIVER PART-I MEEN SAMABAY SAMITI LIMITED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A B T HAQUE	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6) R SARMA FOR CAVEATOR
27	<a href="#">WP(C)/4185/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/151/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/485/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
28	<a href="#">WP(C)/6431/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
29	<a href="#">WP(C)/1264/2024</a> FIXED	BIREN MAJUMDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE
<b>ORDERS</b>				
30	<a href="#">Cont.Cas(C)/94/2021</a> FIXED	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR <b>Versus</b> MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	MR D SAIKIA (r-1,2) MR. B K DAS (r-1,2)
31	<a href="#">Cont.Cas(C)/379/2021</a> FIXED	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> ANURADHA ADHIKARI SARMA and ANR.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
32	<a href="#">Cont.Cas(C)/508/2022</a> FIXED	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
33	<b>WITH</b> <a href="#">Cont.Cas(C)/509/2022</a>	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
34	<b>WITH</b> <a href="#">Cont.Cas(C)/510/2022</a>	AJIT KUMAR PRASAD <b>Versus</b> ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
35	<a href="#">Cont.Cas(C)/743/2022</a>	JYOTI CHANGAMI <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR MINTU SAIKIA	MR. D SAIKIA (R1) MS. P R MAHANTA (R1) MR. R BORPUJARI (R1)
36	<a href="#">Cont.Cas(C)/59/2023</a> FIXED	BILASIPARA SUB-DIVISION TOURIST TAXI ASSOCIATION <b>Versus</b> MONALISA DAS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	MR. A K SARMA MR H J TAMULI MR D KALITA
37	<a href="#">Cont.Cas(C)/607/2023</a>	DILIP KR. SARMAH <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	MR. T DEURI MS. D SONOWAL MR D S DEKA MS A DAS MR. D KONWAR	MR R M DAS (R-2,3,4) MR. C SHARMA (R-2,3,4) D JAIN (R-2,3,4)
38	<a href="#">Cont.Cas(C)/639/2023</a>	M/S JHURIA READYMADE CENTRE <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)

39	<a href="#">Cont.Cas(C)/640/2023</a>	M/S EASTERN AGRO MARKETING AGENCIES <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
40	<a href="#">MC/17/2024</a> IN Arb.P./16/2023 (D/O) in Arb.P./16/2023	MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA		MR. A K DUTTA
41	<a href="#">WP(C)/574/2024</a> FIXED	BIDINTHA KACHARI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
42	<a href="#">WP(C)/641/2024</a> B/O	M/S OPAL INFORMATICS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM MR. P P DUTTA (R-4) MS P SARMA (R-4)
43	<a href="#">WP(C)/662/2024</a> B/O	M/S OPAL INFORMATICS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH	GA, ASSAM MR. P P DUTTA (R-4) MS P SARMA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
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22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/419/2024</a>	DURGAKINKAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
2	<a href="#">WP(C)/765/2024</a> FIXED	ANIMA BHARALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
3	<a href="#">WP(C)/874/2024</a> FIXED	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
4	<a href="#">WP(C)/1467/2024</a>	DIPANKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM
5	<a href="#">WP(C)/1472/2024</a>	NURUN NEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/1492/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
7	<a href="#">WP(C)/1497/2024</a>	ANJUMA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/1504/2024</a> B/O	DILIP KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, NHM SC, HEALTH
<b>ORDER (STAY VACATING)</b>				
9	<a href="#">I.A.(Civil)/728/2024</a> in WP(C)/1658/2022	THE STATE OF ASSAM, <b>Versus</b> TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA

	<b>WITH</b> <a href="#">WP(C)/1658/2022</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
10	<b>WITH</b> <a href="#">WP(C)/4026/2023</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
		<b><u>ADMISSION</u></b>		
11	<a href="#">WP(C)/8108/2017</a>	KAVE BEYPI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.D BORAH MR.R DOWARAH	MR.C BARUAH SC, AG MR. P SAIKIA, G.A., ASSAM SC, SECONDARY EDUCATION SC, K A A C SC, FINANCE MRJ CHUTIA
12	<a href="#">WP(C)/8270/2017</a>	NAMITA CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) DR. B N GOGOI (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
13	<a href="#">WP(C)/8964/2019</a>	PADMA KANTA BORA <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
14	<a href="#">WP(C)/4997/2020</a> FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, WATER RESOURCE
15	<a href="#">WP(C)/6327/2021</a> FIXED	SONOLA LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
16	<a href="#">WP(C)/261/2022</a> FIXED	PROF (DR) DEVASHISH KAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
17	<a href="#">WP(C)/4722/2022</a> B/O	ROSESHWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	GA, ASSAM MR. A HASAN(R. No. 6)
18	<a href="#">WP(C)/5856/2022</a> B/O	PAVITRA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, FOREST
19	<a href="#">WP(C)/7322/2022</a>	PREMNATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
20	<a href="#">WP(C)/7512/2022</a> FIXED	SMTI. RENUKA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM MR A CHALIHA, SC, FINANCE DEPTT., ASSAM
21	<a href="#">WP(C)/7876/2022</a>	BASANTA KUMAR HALOI <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
22	<a href="#">WP(C)/7988/2022</a>	TAKZELUNGLE JEME <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, DIMA HASAO SC, FINANCE
23	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
24	<a href="#">WP(C)/1916/2023</a> FIXED	SANJIB NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE

25	<a href="#">WP(C)/2024/2023</a> FIXED	ALTAF ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI	SC, CO OP
26	<a href="#">WP(C)/3822/2023</a> FIXED	NARAYAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
27	<a href="#">WP(C)/5084/2023</a> FIXED	BANANI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR VINOD BASFOR	SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SR. GA, ASSAM
28	<a href="#">WP(C)/7049/2023</a> FIXED	INA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
29	<a href="#">WP(C)/7300/2023</a> FIXED	BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
30	<a href="#">WP(C)/7407/2023</a> FIXED	MADHUSUDHAN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
<b>ORDERS</b>				
31	<a href="#">WP(C)/7588/2017</a>	CHAKRA DHAR DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MR.A HASSAN MS.B BORA	GA, ASSAM
32	<a href="#">WP(C)/789/2021</a>	NILIMA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
33	<a href="#">I.A.(Civil)/912/2022</a> B/O in WA/3/2022	ON THE DEATH OF AHMED ALI @ MD. AHMED ALI HIS LEGAL HEIRS JAHURA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A N AHMED	SC, P AND R.D.
<b>WITH</b>				
34	<a href="#">WP(C)/252/2017</a>	AHMED ALI @ MD. AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.M DAS MR A N AHMED	MR.C BARUAHSC, PandPG GA, ASSAM MR.M NATH(SC, P&RD)
35	<a href="#">WP(C)/1240/2022</a>	DHANANJOY GHOSH <b>Versus</b> THE GENERAL MANAGER (HR, NCC) AND 6 ORS.	MR. S BISWAS MS D DEVI	MR S DUTTA (r-6) MR. B BARMAN MR. B BARMAN MR. S S ROY (r-5) MS. S. MOCHAHARI (r-6) MR. S DUTTA (r-6) ASSTT.S.G.I.
36	<a href="#">WP(C)/2852/2022</a>	KAMLARUN NESSA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS N KHATUN	SC, EDU
37	<a href="#">WP(C)/5280/2022</a>	HEMENDRA BAGLARI AND 2 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
38	<a href="#">WP(C)/5643/2022</a>	SMTI KUNJA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
39	<a href="#">WP(C)/2094/2023</a>	JYOTCHNA BORO <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE

40	<a href="#">MC/11/2023</a> IN WP(C)/6786/2017(D/O) in WP(C)/6786/2017	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/325/2023</a>	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD	SC, ELEM. EDU
41	<a href="#">WP(C)/3150/2023</a> FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
42	<a href="#">Review.Pet./26/2024</a> IN WP(C)/6130/2016 (D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> AMITA BHATTACHARJEE AND ANR	MR. R MAZUMDAR MR. N J KHATANIAR	GA, ASSAM
43	<a href="#">I.A.(Civil)/109/2024</a> in WP(C)/6776/2023	LAHESWAR DAS, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6776/2023</a>	LAHESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
<b>HEARING</b>				
44	<a href="#">WP(C)/2232/2023</a> FIXED	JADAB CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024



27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/691/2023</a>	SMTI. KANIKA BARUA <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
2 <a href="#">Cont.Cas(C)/692/2023</a>	SMTI. PANIJAN DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	
3 <a href="#">WP(C)/7487/2023</a>	PORESH KATAKY AND ANR <b>Versus</b> M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
4 <a href="#">Arb.P./13/2024</a> FIXED	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	
5 <a href="#">Cont.Cas(C)/139/2024</a>	BINOD KUMAR PAUL AND ANR <b>Versus</b> SUMIT SATTAWAN	MR. N H MAZARBHUIYAN MR. A Y CHOUDHURY MR. T A CHOUDHURY S SOHAIL	
6 <a href="#">Cont.Cas(C)/143/2024</a>	AMPHU ENGTIPI <b>Versus</b> TENSING RONGPI	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	
7 <a href="#">WP(C)/376/2024</a>	MOHAMMED NIYAHUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	GA, ASSAM SC, REVENUE
8 <a href="#">WP(C)/2971/2022</a>	AIJUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR. B J MUKHERJEE MR. P TELI	GA, ASSAM SC, PWD SC. REVENUE
9 <a href="#">WP(C)/668/2024</a>	BASHANTI JAISWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR R SENSUA A M AHMED R A LAHKAR	GA, ASSAM SC, REVENUE
10 <a href="#">WP(C)/924/2024</a> FIXED	BHAGYASHREE SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA MS A DAS MS. L WANGSA	GA, ASSAM

11	<a href="#">WP(C)/1136/2024</a>	M/S FRONTIER CONSTRUCTION COMPANY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
12	<a href="#">WP(C)/1248/2024</a>	SMTI. KANMAI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/1453/2024</a>	SANKARDEV COMMERCIAL PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D SARAF MR. S S GUPTA	SC, GMC
14	<a href="#">WP(C)/1458/2024</a>	GOBIND AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC
15	<a href="#">WP(C)/1464/2024</a>	GANESH DEBNATH <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND 2 ORS	MR. K D SARMA MS L HMAR MR A BASUMATARY	
16	<a href="#">WP(C)/1466/2024</a>	MOYNUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM
17	<a href="#">WP(C)/1470/2024</a>	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R Deka S I AKAND MR. T HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
18	<a href="#">WP(C)/1474/2024</a>	LAKSHI GORH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
19	<a href="#">WP(C)/1475/2024</a>	PADMABATI MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	<a href="#">WP(C)/1476/2024</a>	AYUB UDDIN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP
21	<a href="#">WP(C)/1481/2024</a>	NRIPEN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM SC, HEALTH
22	<a href="#">WP(C)/1485/2024</a>	TAHERA BEGUM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC
23	<a href="#">WP(C)/1488/2024</a>	BHOGESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. I C DEKA	GA, ASSAM SC, FOREST
24	<a href="#">WP(C)/1490/2024</a>	KONPUNA CHUTIA AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, FINANCE SC, IRRIGATION SC, WATER RESOURCE
25	<a href="#">WP(C)/1506/2024</a> CAVT. NO.01482/024,	MD ABDUL HASIB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR
<b>ADMISSION</b>				
26	<a href="#">WP(C)/5685/2021</a>	BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, P H E
27	<a href="#">WP(C)/3714/2022</a>	GENUS PAPER AND BOARDS LTD. <b>Versus</b> UNION OF INDIA AND 10 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K GOGOI ASSTT.S.G.I. SC, COAL INDIA
28	<a href="#">WP(C)/5303/2022</a>	SMT. KALPANA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)

29	<a href="#">WP(C)/7989/2022</a>	KARTIK BASAK AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM MR. K BHATTACHARJEE (r-5) MR. S DAS (r-5) MS B TALUKDAR (r-5) SC, GMC
30	<a href="#">WP(C)/1591/2023</a> FIXED	SHANKARDEV VIDYA NIKETAN <b>Versus</b> THE PRINCIPAL SECRETARY, KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, K A A C
31	<a href="#">WP(C)/6169/2023</a> FIXED	JYOTSNA DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	A NEOG A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
32	<a href="#">WP(C)/6960/2023</a> FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
33	<a href="#">WP(C)/7364/2023</a> FIXED	CHITTARANJAN BARUAH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. B K MAHAJAN MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. B GOSWAMI (ADDL. ADV. GENERAL, ASSAM) SC, NHAI MRS. R DEVI MRS. R DEVI DY.S.G.I. SC, NHIDC SC, REVENUE
34	<a href="#">WP(C)/7459/2023</a> FIXED	ANUJ SINGHA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM MR. P J SAIKIA, SR. ADV(r-5) MR. U K DAS (R-4) MS. B D SARMAH (R-4) MR. T ALI (R-4) MR. M RAHMAN(r-5) MS M NIROLA(r-5) SC, G M D A DY.S.G.I.
35	<a href="#">Arb.P./3/2024</a>	M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	DY.S.G.I.
36	<a href="#">WP(C)/36/2024</a> FIXED	M/S SHRI RAMESHWAR TRADERS (PROP SHRI RAJESH KUMAR CHOUDHURY ) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R K JOSHI MR S K AGARWAL	SC, TAXATION
37	<a href="#">WP(C)/188/2024</a> CAVT. NO.00672/024,	SMTI. RITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB
38	<a href="#">WP(C)/226/2024</a> FIXED	JUBAID AHMED KHAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
39	<a href="#">WP(C)/529/2024</a> FIXED	M/S INDUS TOWERS LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
40	<a href="#">WP(C)/952/2024</a> FIXED	RAJANI KANTA SEAL @ RAJANI SEAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE

**BAIL HEARING**

41	<a href="#">AB/4356/2023</a> FIXED	ELIAS AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">Cont.Cas(C)/276/2019</a>	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND 6 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MS KEWI MR R PAUL MR D KHAN	
43	<a href="#">Cont.Cas(C)/277/2019</a>	AGARWAL STORE AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MS KEWI MR R PAUL MR D KHAN	
44	<a href="#">I.A.(Civil)/2455/2023</a> B/O in <a href="#">WP(C)/2691/2023</a> <b>WITH</b> <a href="#">WP(C)/2691/2023</a>	UNION OF INDIA <b>Versus</b> THE STATE OF ASSAM,  THE UNION OF INDIA <b>Versus</b> THE STATE OF ASSAM AND 76 ORS	MR. S K MEDHI MRS. M BARMAN  MR. S K MEDHI	GA, ASSAM SC, REVENUE SC, GMC  GA, ASSAM SC, REVENUE SC, GMC
45	<a href="#">WP(C)/2839/2023</a>	AMERANDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM SC, GMC
46	<a href="#">I.A.(Civil)/3754/2023</a> in <a href="#">WP(C)/1347/2022</a>  <b>WITH</b> <a href="#">WP(C)/1347/2022</a>	NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  NILABZA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA  MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM  GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R- 1 & 2)
47	<a href="#">WP(C)/7299/2023</a>	M/S N PLUS R BRICK INDUSTRY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM MR. A K PURKAYASTHA (R- 15,18 to 24) MR. S R BORUAH (r-8,10 to 14)) MR. S SHARMA (R- 15,18 to 24) B RONGHANGPI (R- 15,18 to 24) SC, REVENUE SC, PCB
48	<a href="#">WP(C)/287/2024</a> FIXED	JAHIDUL ISLAM MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024

11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGOHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 15th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./22/2024</a> WITH OFFICE NOTE, FIXED	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/77/2024</a> in Crl.A./22/2024	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	PP, ASSAM
2	<a href="#">Crl.A./74/2024</a>	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/257/2024</a> in Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Crl.A./252/2022</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/611/2022</a> in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
4	<a href="#">Crl.A./3/2023</a> WITH LCR 3 FILES, FIXED	SAJEN PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	MS. D GHOSH (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/139/2023</a> in Crl.A./3/2023	SAJEN PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA	PP, ASSAM

5	<a href="#">CRL.A(J)/33/2023</a> 4 Y 8 M 9 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	GOPAL SAH <b>Versus</b> THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">CRL.A(J)/82/2023</a> 2 Y 5 M 26 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/537/2023</a> in CRL.A(J)/82/2023	DILIP MANDAL @ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR. DILIP MANDAL @ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR  MR. B HALDAR	
7	<a href="#">CRL.A(J)/141/2023</a> WITH OFFICE NOTE, FIXED	SUBAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M.H. LASKAR (AMICUS CURIAE)	PP, ASSAM
8	<a href="#">CRL.A(J)/146/2023</a> WITH OFFICE NOTE, FIXED	MANOJ CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MS. R.D. MOZUMDAR (AMICUS CURIAE)	PP, ASSAM
9	<a href="#">CRL.A(J)/147/2023</a> FIXED	BABUL BARHOI <b>Versus</b> THE STATE OF ASSAM	MR. M. DUTTA (AMICUS CURIAE)	PP, ASSAM
10	<a href="#">CRL.A(J)/148/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	UTPAL KONWAR @ GAHARI <b>Versus</b> THE STATE OF ASSAM	MR. J DAS (AMICUS CURIAE)	PP, ASSAM
11	<a href="#">CRL.A(J)/149/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	BIJU MALI <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
12	<a href="#">I.A.(CrI.)/595/2023</a> WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in CrI.A./246/2023 <b>WITH</b> <a href="#">CrI.A./246/2023</a>	BAHARUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. BAHARUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN A. K. KANU  MR M AHMED MR. A HUSSAIN A. K. KANU	PP, ASSAM  PP, ASSAM
13	<a href="#">I.A.(Civil)/2921/2023</a> FIXED in Mat.App./9262/2023 <b>WITH</b> <a href="#">Mat.App./9262/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX <b>Versus</b> XXXXXXX	MR H R CHOUDHURY S. TALUKDAR  MR H R CHOUDHURY	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
14	<a href="#">I.A.(CrI.)/168/2024</a> WITH OFFICE NOTE, FIXED in CrI.A./16/2024 <b>WITH</b> <a href="#">CrI.A./16/2024</a>	PUNI RAM NATH @ KONIRAM NATH <b>Versus</b> THE STATE OF ASSAM AND ANR PUNI RAM NATH @ KONIRAM NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM  MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM  PP, ASSAM
15	<a href="#">I.A.(CrI.)/253/2024</a> in CrI.A./2069/2024 <b>WITH</b> <a href="#">CrI.A./2069/2024</a> (Filing Number)	JAGGANATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. JAGGANATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN  MR D K BHATTACHARYYA	PP, ASSAM  PP, ASSAM
16	<a href="#">I.A.(CrI.)/254/2024</a> in CRL.A(J)/1689/2024 <b>WITH</b> <a href="#">CRL.A(J)/1689/2024</a> (Filing Number)	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR. CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS P DAS (LEGAL AID COUNSEL)  MS P DAS	PP, ASSAM
17	<a href="#">I.A.(CrI.)/255/2024</a> in CrI.A./10972/2023	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM



**WITH**[Crl.A./10972/2023](#)

(Filing Number)

NOOR HUSSAIN

**Versus**

THE STATE OF ASSAM AND 5 ORS H

MR H R A CHOUDHURY

**HEARING**

- 18 [Crl.A./403/2017](#)  
6 Y 7 M 9 D :WITH LCR 5 FILES,  
P.B.-2, B/O
- WITH**  
[I.A.\(Crl.\)/100/2019](#)  
**in** Crl.A./403/2017
- ALIM UDDIN BARBHUIYA  
**Versus**  
THE STATE OF ASSAM and ANR.
- MR. B CHOWDHURY  
MR. A Z AHMED
- MR. L R MAZUMDER(R-2)  
MR I HUSSAIN  
PP, ASSAM
- ALIM UDDIN BARBHUIYA  
**Versus**  
THE STATE OF ASSAM and ANR.
- MR. A Y CHOUDHURY  
MR. N H LASKAR
- PP, ASSAM
- 19 [Crl.A./409/2017](#)
- AZAM HUSSAIN LASKAR  
**Versus**  
THE STATE OF ASSAM and ANR
- MR.M H RAJBARBHUIYAN  
MR.W RAHMAN  
MR B CHOUDHURY  
MR. A Z AHMED  
MS.S RASUL  
MS.R CHETRI
- PP, ASSAM
- 20 [Crl.A./27/2023](#)  
1 Y 3 M 9 D :WITH LCR 4 FILES,  
P.B.-2, B/O
- NURU SIKDAR @ NUR SIKANDAR  
**Versus**  
THE STATE OF ASSAM AND ANR.
- MR H R A CHOUDHURY  
MS. R CHOUDHURY  
MR. A AHMED  
MR. I U CHOWDHURY
- MD. A. RASHID (R-2)  
MR. M HUSSAIN (R-2)  
MR. R I MONDAL (R-2)  
MR A.K. MOLLAH (R-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
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14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
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28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH AND WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1393/2024</a> FIXED	ANJU PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1441/2021</a> CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
3	<b>WITH</b> <a href="#">WP(C)/7584/2022</a> CAVT. NO. 13552/022,	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
4	<a href="#">WP(C)/363/2024</a> FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024

14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
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23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Friday,15th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	<a href="#">Crl.Pet./101/2024</a>	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	<a href="#">Bail Appln./754/2024</a>	ANIL PEGU <b>Versus</b> THE STATE OF ASSAM	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
3	<a href="#">Bail Appln./756/2024</a>	AMINUR ISLAM @ AMINUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
4	<a href="#">Bail Appln./758/2024</a>	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH	PP, ASSAM
5	<a href="#">Bail Appln./759/2024</a>	JAMINA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR P K KALITA	PP, ASSAM
6	<a href="#">Bail Appln./761/2024</a>	DEVENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<b><u>MOTION</u></b>				
7	<a href="#">AB/640/2024</a> FIXED	TOSHESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
<b><u>ADMISSION</u></b>				
8	<a href="#">Crl.Pet./563/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	WAJED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
9	<a href="#">Crl.Pet./1235/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BUDHESWAR NARZARY AND 2 ORS <b>Versus</b> KABERI CHAKRABORTY NARZARY	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR A A DEWAN MR H A RASHID
<b><u>BAIL HEARING (BA)</u></b>				

10	<a href="#">Bail Appln./2530/2023</a> WITH CASE RECORD(SCANNED COPY)	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
11	<a href="#">Bail Appln./251/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
12	<a href="#">Bail Appln./338/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
13	<a href="#">Bail Appln./396/2024</a> FIXED	HRISHIKESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
14	<a href="#">Bail Appln./472/2024</a> FIXED	SHOMZAN KHATUN @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) MS. D. DEVI (R-2) PP, ASSAM
15	<a href="#">Bail Appln./612/2024</a> FIXED	RAHMAT ALI @ RAHAM ALI, <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
16	<a href="#">Bail Appln./621/2024</a> FIXED	ROMESH ALI @ MD. ROMESH ALI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
	<b>WITH</b>			
17	<a href="#">AB/463/2024</a>	AKKACH ALI ANCHARY ALIAS AKKASH ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
18	<a href="#">Bail Appln./646/2024</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
19	<a href="#">Bail Appln./650/2024</a> FIXED	MD. NUR AHMED BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
20	<a href="#">Bail Appln./676/2024</a> WITH OFFICE NOTE, FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
21	<a href="#">Bail Appln./679/2024</a> FIXED	SRI SUCHEN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAJAN MS D DUTTA	PP, ASSAM
22	<a href="#">Bail Appln./683/2024</a> FIXED	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
23	<a href="#">Bail Appln./684/2024</a> FIXED	AJMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
		<b>BAIL HEARING</b>		
24	<a href="#">AB/3649/2023</a> FIXED	NOBIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN	PP, ASSAM
25	<a href="#">AB/3774/2023</a> FIXED	AJIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
26	<a href="#">AB/3960/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MIZARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS. L WANGSA	PP, ASSAM
27	<a href="#">AB/4143/2023</a> FIXED	AMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A K AZAD MR. P A AHMED MS S DEVI MR S K CHHETRY	PP, ASSAM

28	<a href="#">AB/269/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZAHAR ALI @ HUKKU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	PP, ASSAM
29	<a href="#">AB/349/2024</a> WITH OFFICE NOTE, FIXED	JITENDRA KR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
30	<a href="#">AB/353/2024</a> FIXED	PRANAB SARKAR @ PRANAB MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
31	<a href="#">AB/354/2024</a> FIXED	RAKESH KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR A BORUAH MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	PP, ASSAM
32	<a href="#">AB/361/2024</a> FIXED	PANKAJ PAUL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	<a href="#">AB/393/2024</a> FIXED	RINKY AHMED <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
34	<a href="#">AB/399/2024</a> FIXED	SUEDA MABIA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR S SARMA MR. U K GOSWAMI	PP, ASSAM
35	<a href="#">AB/464/2024</a> FIXED	YAJUL HOQUE ALIAS EAJUL HOQUE AND ANOTHER <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
36	<a href="#">AB/501/2024</a> WITH OFFICE NOTE, FIXED	ABDUL KASEM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
37	<a href="#">AB/518/2024</a> FIXED	ABUL FAJAL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
38	<a href="#">AB/548/2024</a> FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
39	<a href="#">AB/556/2024</a> FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
40	<a href="#">AB/583/2024</a> FIXED	MD. ROFIQUE ALI @ RAFIQ ALI <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
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28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3659/2016</a> FIXED	SMTI LAKHYAHIRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE
2	<a href="#">WP(C)/1964/2017</a>	SUJIARA BEGAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	GA, ASSAM MS.A VERMAR-2 MS.S KHANIKAR(R-2)
3	<b>WITH</b> <a href="#">WP(C)/7949/2015</a>	SUJIARA BEGAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.B K SHARMA MS.A VERMAR-2 MS.S KHANIKAR(R-2) SC, SOCIAL WELFARE
4	<a href="#">WP(C)/3275/2017</a>	AJIT KUMAR BHUYAN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B POYOM MS.R K SAINI MRS.M D CHOUDHURY	GA, ASSAM
5	<a href="#">WP(C)/3349/2017</a>	DHIRENDRA KUMAR KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS U DAS MS N D BARMAN	GA, ASSAM
6	<a href="#">WP(C)/4080/2017</a>	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
7	<b>WITH</b> <a href="#">WP(C)/7691/2016</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
8	<a href="#">WP(C)/6683/2017</a> B/O	HIREN CH. DAS and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
9	<a href="#">WP(C)/2368/2018</a>	PAWAR GOVIND SHAMRAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S BHATTACHARJEE MR B ACHARYYA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.



10	<a href="#">WP(C)/3181/2018</a>	AMRIT MINZ <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
11	<a href="#">WP(C)/4487/2018</a> IN WP(C)/4470/2013 (D/O)	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
	<b>WITH</b>			
12	<a href="#">Review.Pet./166/2017</a>	MRS SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
13	<a href="#">WP(C)/6287/2018</a>	JADAV PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B BISHAYA MR. B U LASKAR	GA, ASSAM
14	<a href="#">WP(C)/7511/2018</a>	RITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
15	<a href="#">WP(C)/6265/2019</a>	CHANDRA KANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
16	<a href="#">WP(C)/6370/2019</a>	HORESH CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR S CHOUDHURY MS. D DUTTA	GA, ASSAM
17	<a href="#">WP(C)/7161/2019</a>	JOBATI MARAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D C NATH MR. C SHARMA	GA, ASSAM MR H K DAS (SC, GHC) MR. S S ROY (R-1) MR P NAYAK (SC, FINANCE)
18	<a href="#">WP(C)/7189/2019</a>	JAYANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
19	<a href="#">WP(C)/7266/2019</a>	LAXMI KAUR (DEURI) AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 49 ORS.	MR. B BARMAN	GA, ASSAM MR H K SARMA MRS R DEKA
20	<a href="#">WP(C)/7268/2019</a>	NANI GOPAL GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S P ROY MS K GOGOI MS. N RAI MR K F VIZO	GA, ASSAM SC, AG MR. D NATH MR D KALITA
21	<a href="#">WP(C)/7979/2019</a>	NO. G/411669A HAV/GD GOME PUN <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
22	<a href="#">WP(C)/8155/2019</a>	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
23	<a href="#">WP(C)/9330/2019</a>	HIMEN GOGOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
24	<a href="#">WP(C)/2245/2020</a>	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
25	<a href="#">WP(C)/3279/2020</a>	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC. REVENUE
26	<a href="#">WP(C)/3280/2020</a>	NOOR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MS. A AHMED	SC, PNRD GA, ASSAM
27	<a href="#">WP(C)/5354/2020</a> FIXED	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE

28	<a href="#">WP(C)/4894/2021</a> B/O	FUZAIL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR MR P R SARMA SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
29	<a href="#">WP(C)/5861/2021</a> B/O	EUSUF ALI SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
30	<a href="#">WP(C)/7136/2021</a> FIXED	BIMAL BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM MR B GOGOI (SC, GAD)
31	<a href="#">WP(C)/7263/2021</a> FIXED, WITH RECORDS	THE GENERAL MANAGER DOOLAHAT T.E., LAKHIMPUR AND ANR. <b>Versus</b> AKHILESH TIWARI	MR D KALITA MR. D NATH MS A BHUYAN	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA
32	<a href="#">WP(C)/1808/2022</a>	SARALA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	J U AHMED MR S R NAWAZ	GA, ASSAM SC, BTC SC, INDUSTRIES AND COMMERCE
33	<b>WITH</b> <a href="#">WP(C)/8579/2019</a>	BISHWAJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. M K SARMA MR K BARMAN MR G DAS MR. A BHARALI MR. G PATHAK	GA, ASSAM MR D NATH (R-8)
34	<a href="#">WP(C)/2264/2023</a> B/O	BIJOY KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI N GAUTAM MR. H G HAZARIKA	GA, ASSAM
35	<a href="#">WP(C)/4289/2023</a> B/O	GOLAP SARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR. S P SHARMA MS A DAS	MRS S BARUAH DY.S.G.I.
36	<a href="#">WP(C)/6907/2023</a>	JOYDIP DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
37	<a href="#">WP(C)/7136/2023</a> B/O	PULAN DEURI @ PILEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM

**ORDERS**

38	<a href="#">Cont.Cas(C)/375/2018</a>	BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
39	<a href="#">Cont.Cas(C)/141/2019</a>	GHANASHYAM DAS <b>Versus</b> JURI PHUKAN AND ANR.	MRS. K DEVI	
40	<a href="#">Cont.Cas(C)/452/2019</a> FIXED	RUMIDA BEGUM <b>Versus</b> MALLIKA MEDHI	MR. MD S HOQUE MR M HOQUE	MR A CHALIHA SC, HEALTH AND F W
41	<a href="#">Cont.Cas(C)/504/2021</a>	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
42	<a href="#">Cont.Cas(C)/6/2022</a>	VIR ANIRUDH PRATAP DESHMUKH <b>Versus</b> ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
43	<a href="#">Cont.Cas(C)/155/2022</a>	SUSANTA NUNISA @ SUSHANTA NUNISA <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
44	<a href="#">Cont.Cas(C)/163/2022</a>	PULIN RONGPI <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
45	<a href="#">Cont.Cas(C)/522/2022</a>	HEMENDRA DEBNATH AND ANR. <b>Versus</b> ALOK KUMAR AND 4 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. P N GOSWAMI (r-3 TO 5) MR B CHOUDHURY (r-3 TO 5) MR. K P PATHAK (r-3 TO 5)
46	<a href="#">Cont.Cas(C)/711/2022</a>	SUDIP KR DHAR AND 13 ORS <b>Versus</b> RAKESH AGARWAL, IAS AND ANR	MR D KALITA MR. U K NAIR	
47	<a href="#">Cont.Cas(C)/738/2022</a>	ANURADHA ENDOW AND 4 ORS <b>Versus</b> RAKESH AGARWAL AND ANR	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	
48	<a href="#">Cont.Cas(C)/781/2022</a>	SAMARESH CHANDRA BHATTACHARJEE <b>Versus</b> RAJ CHAKRABORTY AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	MR D KALITA (R-2) MR. D NATH (R-2)
49	<a href="#">Cont.Cas(C)/112/2023</a>	GOBIN BORA <b>Versus</b> VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	
50	<a href="#">Cont.Cas(C)/406/2023</a>	RAM KUMAR NUNIA AND 52 ORS <b>Versus</b> DR. BHUPEN TALUKDAR, AES AND ANR	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	MS. N BORAH MR S DUTTA (r-2) MR U.SARMAH (r-2)
51	<a href="#">Cont.Cas(C)/494/2023</a>	NIRMAL ROY CHOUDHURY <b>Versus</b> DIBYAJYOTI DUARAH AND ANR	MR S SARMA PARTHA R CHOUDHURY	

**HEARING**

52	<a href="#">WP(C)/6095/2019</a> B/O	NAYANJYOTI DEKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
<b>WITH</b>				
53	<a href="#">WP(C)/6063/2019</a>	PANKAJ KOCH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.

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25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/298/2023</a> CAVT. NO.06172/023,	MANASH JYOTI RAJKHOWA <b>Versus</b> SMTI RUNI SONOWAL	MR. A R BHUYAN MR S ABDULLAH	MS P HAJURI (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR)
2	<a href="#">CRP/21/2024</a> CAVT. NO.01012/024, FIXED	DIPTI MEDHI <b>Versus</b> APURBA KUMAR MEDHI AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI MS. K MEDHI FOR CAVEATOR
3	<a href="#">Tr.P.(C)/26/2024</a>	DEBDALI ROY <b>Versus</b> SRIJIT DAS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
4	<a href="#">Tr.P.(C)/27/2024</a>	PINKI KUMARI <b>Versus</b> SURAJ SAHA	MR. S NAG MR. N D SARMA	
5	<a href="#">CRP(IO)/101/2024</a>	MAFIA KHATOON AND 7 ORS. <b>Versus</b> YASIN ALI AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
<b>ADMISSION</b>				
6	<a href="#">CRP(IO)/224/2022</a> CAVT. NO.08702/022,	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS <b>Versus</b> ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/2728/2023</a> <b>in</b> CRP(IO)/224/2022	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS <b>Versus</b> ON THE DEATH OF SRI PARESH CHANDRA DAS	MR. S P ROY JYOTISH DAS	MR D MAZUMDER
7	<a href="#">CRP(IO)/35/2023</a>	AJIT SINGH AND 2 ORS. <b>Versus</b> KRISHNA MURARI SINGH	MR. S BISWAS MS D DEVI	MR. S SAHU MS A ROY
8	<a href="#">CRP(IO)/41/2023</a> FIXED	M/S GABHARU ENTERPRISE AND 2 ORS <b>Versus</b> THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
9	<a href="#">Tr.P.(C)/56/2023</a>	CHANDRAMITA GHOSH <b>Versus</b> HARIDAS GHOSH	MR. S DUTTA MR U.SARMAH	DR G J SHARMA (AS LEGAL-AID-COUNSEL FOR R-1)

10	<a href="#">CRP(IO)/125/2023</a>	AMAD UDDIN @ AMODUDAN AND 4 ORS <b>Versus</b> AZIR UDDIN AND 7 ORS	MS. R CHOUDHURY MRS. S ROY	GA, ASSAM MR. A K TALUKDAR (r-1,2) MR S ISLAM (r-1,2) MR. S I KHAN (r-1,2)
11	<a href="#">CRP(IO)/243/2023</a>	UTPAL DAS AND ANR <b>Versus</b> M/S DONA BUILDERS PRIVATE LIMITED AND 2 ORS	MR G RAHUL	MR. R ALI (r-1 TO 3) MR M KALITA (r-1 TO 3) MR M BORO (r-1 TO 3)
12	<a href="#">CRP(IO)/328/2023</a> CAVT. NO.09742/023, FIXED	M/S NUMALIGARH REFINERY LTD. <b>Versus</b> M/S. AMKAP MARKETING PVT. LTD.,	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MRS P BARUA FOR CAVEATOR
13	<a href="#">WP(C)/5033/2023</a> FIXED	JAMUNA PRASAD SHAH AND 23 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA MR. D J DAS	SC, PWD ROAD DY.S.G.I. SC, NHDC
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
14	<a href="#">RSA/220/2018</a>	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS <b>Versus</b> SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	
15	<a href="#">RSA/45/2024</a>	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH Ms. R. R. BORAH MR. T SK MR. T SK	GA, ASSAM
16	<a href="#">RSA/50/2024</a>	JADAB DAS <b>Versus</b> SWAPNA DAS AND 3 ORS	MR. D C C PHUKAN MS D DEVI	
<b>ORDERS</b>				
17	<a href="#">RSA/5/2007</a> WITH LCR	ON THE DEATH OF KAREN NESSA HER LEGAL HEIRS ARE KASIM ALI SON and 5 ORS, <b>Versus</b> ON THE DEATH OF MD KALIMUDDIN	MR H DAS MR.D CHOUDHURY MS. U HAZARIKA MR.K BASAR MR.R K SAIKIA	MR.D SUR MS.D SINHA MR.H ALI
18	<a href="#">Arb.A./17/2012</a> WITH LCR	POWAL CH. BORA <b>Versus</b> NUMALIGARH REFINERY LTD	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MRS BORGHAIN
19	<a href="#">RSA/100/2013</a> CAVT. NO. CAVT. 1402/12 WITH LCR, B/O	ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE and 9 ORS. <b>Versus</b> SANKARI CHAKRABARTY and ORS	MR. S K GHOSH	MR. S K BARKATAKI (R- 1,2,3,4,5.1 to R 5.4,6) MR. B SHARMA (R- 1,2,3,4,5.1 to R 5.4,6) MR D K NATH MS M DAS (R-1,2,3,4,5.1 to R 5.4,6)
	<b>WITH</b> <a href="#">MC/1222/2013</a> <b>in</b> RSA/100/2013	ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE and 9 ORS. <b>Versus</b> SANKARI CHAKRABARTY and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.U K DAS FOR CAVEATOR MR.M SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/741/2021</a> <b>in</b> RSA/100/2013	SANKARI CHAKRABARTY AND 4 ORS. <b>Versus</b> ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE AND 9 ORS.	MR. S K BARKATAKI MR D K NATH	MR. S C KEYAL
20	<a href="#">MC/222/2016</a> <b>in</b> CRP/118/2012 (D/O) <b>in</b> Review.Pet./130/2016	ASSAM STATE ELECTRICITY BOARD and 3 ORS. <b>Versus</b> MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	

	<b>WITH</b> <a href="#">Review.Pet./130/2016</a>	ASSAM STATE ELECTRICITY BOARD and 3 ORS. <b>Versus</b> MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	MR.D K KOTHARI(R- 1&2) MR.B DEKA(R- 1&2) MS.P SHANDILYAR- 1and2 MR.P JAIN(R- 1&2) MR.B P CHANGMAI(R- 1&2)
	<b>WITH</b> <a href="#">MC/223/2016</a> in <a href="#">Review.Pet./130/2016</a>	ASSAM STATE ELECTRICITY BOARD and 3 ORS. <b>Versus</b> MEEERA BANIK and ANR.	MR.N J DUTTA MR.K D SARMA	
21	<a href="#">CRP/377/2016</a>	BASANT KUMAR BAGARIA <b>Versus</b> DHARAM CHAND SETHIA and 7 ORS	MR.U K DAS MRS.B D SARMA	MR S SANCHETI (R1-R4) MS S BHUMIJ (R1-R4) MR. A SANCHETI(R1-R4) MR.R C SANCHATI (R1-R4) MRS SANCHETI (R1-R4)
22	<a href="#">I.A.(Civil)/917/2016</a> in <a href="#">RFA/87/2004</a> (D/O) in <a href="#">RFA/87/2004</a>	ABU BAKKAR BARBHUYAN <b>Versus</b> MOINUL HAQUE BARBHUYA	S C KEYAL R DAS S K GHOSH S P CHOUDHURY	S S DEY P R MAHANTA D P BORAH MR.D F A AHMEDR-1 MR.J LASKAR(R-1)
	<b>WITH</b> <a href="#">MC/208/2016</a>	ABU BAKKAR BARBHUYAN <b>Versus</b> MOINUL HAQUE BARBHUYA		
23	<a href="#">I.A.(Civil)/2963/2019</a> in <a href="#">RSA/63/2008</a> (D/O) in <a href="#">RSA/63/2008</a>	SANDESWARI MEDHI <b>Versus</b> RAMPAL ROY and 4 ORS	MR. A K PURKAYASTHA	
24	<a href="#">I.A.(Civil)/3432/2019</a> in <a href="#">RSA/104/2002</a> (D/O) in <a href="#">RSA/104/2002</a>	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	<b>WITH</b> <a href="#">I.A.(Civil)/3434/2019</a>	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
25	<a href="#">I.A.(Civil)/3873/2019</a> in <a href="#">FAO/12541/2019</a>	SMTI. SUMAN KUMARI SINGH <b>Versus</b> SRI RAMGOTI SINGH	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
	<b>WITH</b> <a href="#">FAO/12541/2019</a> (Filing Number)	SMTI. SUMAN KUMARI SINGH <b>Versus</b> SRI RAMGOTI SINGH		
26	<a href="#">I.A.(Civil)/1274/2021</a> in <a href="#">Test.Cas./1628/2021</a>	CHANDESWARI GOGOI @ ANU GOGOI <b>Versus</b> JUMI GOGOI	MS M BORAH MR H K BARUAH	MR. P J SAIKIA MS D DUTTA
	<b>WITH</b> <a href="#">Test.Cas./1628/2021</a> (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI <b>Versus</b> JUMI GOGOI F	MR H K BARUAH	
27	<a href="#">I.A.(Civil)/1211/2022</a> WITH <a href="#">LA App/07/2005</a> & <a href="#">LA App/08/2005</a> (BOTH ARE D/O) in <a href="#">Review.Pet./299621/2017</a>	M/S INDIAN OIL CORPORATION LTD <b>Versus</b> ON THE DEATH OF KERAMUDDIN SHEIKH, HIS LEGAL HEIRS 1.1) SOURAB ALI AND 6 ORS	GA, ASSAM MR. N DEKA MR. M GOGOI MR. S G BHATTACHARJEE	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
	<b>WITH</b> <a href="#">Review.Pet./299621/2017</a> (Filing Number)	M/S INDIAN OIL CORPORATION LTD <b>Versus</b> KERAMUDDIN SHEIKH and 2 ORS	MR.S K MEDHI MR.A DAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/1212/2022</a>	M/S INDIAN OIL CORPORATION LTD. <b>Versus</b> ON THE DEATH OF ABDUL RAHMAN, HIS LEGAL HEIRS 1.1) SAIRA BEGUM AND 4 ORS	MR S G BHATTACHARJEE	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
28	<b>WITH</b> <a href="#">Review.Pet./299622/2017</a> (Filing Number)	M/S INDIAN OIL CORPORATION LTD <b>Versus</b> ABDUL RAHMAN and 2 ORS	MR.S K MEDHI MR.A DAS	
29	<a href="#">I.A.(Civil)/1592/2022</a> in Test.App./6039/2022	SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
	<b>WITH</b> <a href="#">Test.App./6039/2022</a> (Filing Number)	SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR. F	MR. A C SARMA	
30	<a href="#">MC/32/2023</a> in Test.App./2/2019 (D/O) in Test.App./2/2019	ON THE DEATH OF ARABINDA DAS, <b>Versus</b> SRI DIPTI KUMAR DAS AND 2 ORS.	MR. R SARMA	MR. M SMITH
	<b>WITH</b> <a href="#">I.A.(Civil)/1338/2023</a>	ON THE DEATH OF ARABINDA DAS <b>Versus</b> SRI DIPTI KUMAR DAS AND 2 ORS	MR. R SARMA	MR. M SMITH
31	<a href="#">I.A.(Civil)/812/2023</a> in RSA/148/2018 (D/O) in RSA/148/2018	SRI SAKUNTOLA KANU AND ANR <b>Versus</b> SRI RAJENDRA PRASAD KANU AND 14 ORS	MR M J QUADIR	MR. S K GHOSH (r-1 to 7)
	<b>WITH</b> <a href="#">MC/20/2023</a>	SRI SAKUNTOLA KANU AND ANR, <b>Versus</b> SRI RAJENDRA PRASAD KANU AND 14 ORS	MR M J QUADIR	
32	<a href="#">I.A.(Civil)/3572/2023</a> in RSA/12948/2023	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	<b>WITH</b> <a href="#">RSA/12948/2023</a> (Filing Number)	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA E	MR A DASGUPTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12950/2023</a> (Filing Number)	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA E	MR A DASGUPTA	
33	<a href="#">I.A.(Civil)/3589/2023</a> WITH LCR in CRP/37/2015	ON THE DEATH OF KISHAN CHAND DUSHAD <b>Versus</b> SMTI DIPTI RANI SEAL,	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR G P BHOWMIK MR. R HAZARIKA MS B DEB
	<b>WITH</b> <a href="#">CRP/37/2015</a> CAVT. NO. 751//2014	KISHAN CHAND DUSHAD and ANR. <b>Versus</b> SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3590/2023</a> in CRP/37/2015	ON THE DEATH OF KISHAN CHAND DUSHAD, <b>Versus</b> SMTI DIPTI RANI SEAL,	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR G P BHOWMIK MR. R HAZARIKA MS B DEB
	<b>WITH</b> <a href="#">I.A.(Civil)/3592/2023</a> in CRP/37/2015	ON THE DEATH OF KISHAN CHAND DUSHAD, <b>Versus</b> SMTI DIPTI RANI SEAL	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR G P BHOWMIK MR. R HAZARIKA MS B DEB



	<b>WITH</b> <a href="#">I.A.(Civil)/3594/2023</a> in CRP/37/2015	ON THE DEATH OF KISHAN CHAND DUSHAD, <b>Versus</b> SMTI DIPTI RANI SEAL,	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR G P BHOWMIK MS B DEB
34	<a href="#">I.A.(Civil)/11/2024</a> in RSA/12943/2023	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	<b>WITH</b> <a href="#">RSA/12943/2023</a> (Filing Number)	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA B	MR A DASGUPTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12946/2023</a> (Filing Number)	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA B	MR A DASGUPTA	
35	<a href="#">Review.Pet./31/2024</a> in WP(C)/4535/2023 (D/O)	THE STATE OF ASSAM <b>Versus</b> M/S BHABANI PERFORMER AND 2 ORS	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
36	<a href="#">I.A.(Civil)/38/2024</a> WITH LCR, FIXED in RSA/3/2020	MD. RAFIUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
	<b>WITH</b> <a href="#">RSA/3/2020</a> CAVT. NO. 1291/2019	MD. RAFIUDDIN AHMED <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3077/2023</a> in RSA/3/2020	MD. RAFIUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/39/2024</a> in RSA/3/2020	MD. RAFIUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
37	<b>WITH</b> <a href="#">RSA/2/2020</a>	MD. RAFIUDDIN AHMED <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. N I KHAN MR. S Z RAHMAN (r-1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r-1.1,1.2,1.3)
38	<a href="#">I.A.(Civil)/537/2024</a> WITH LCR in Arb.A./6/2015 <b>WITH</b> <a href="#">Arb.A./6/2015</a>	UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MRS. UMA CHAKRABORTY	
		UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
39	<a href="#">I.A.(Civil)/584/2024</a> B/O in CRP(IO)/425/2023 <b>WITH</b> <a href="#">CRP(IO)/425/2023</a>	RAJ KUMAR SINGH AND 2 ORS. <b>Versus</b> CHANDRA BABU SINGH AND ANR	MR. A ROSHID MR. A H M R CHOUDHURY	MS. R CHOUDHURY
		CHANDRA BABU SINGH AND ANR <b>Versus</b> RAJ KUMAR SINGH AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
		<b>HEARING</b>		
40	<a href="#">RERA APPEAL/1/2023</a> WITH LCR, B/O	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)

WITH  
[I.A.\(Civil\)/3189/2022](#)  
in RERA APPEAL/1/2023

M/S ARYA ERECTORS INDIA PVT. LTD.  
**Versus**  
PADUM DEORI AND ANR.

MR. N DEKA  
MR. M GOGOI  
MR A R BAROOAH

**STAY MATTERS**

41	<a href="#">CRP/145/2019</a>	UPENDRA NATH BURA GOHAIN AND 2 ORS. <b>Versus</b> KUSHAL BURHA GOHAIN @ KUSHA	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA	
42	<a href="#">CRP(IO)/293/2022</a>	ISLAMUDDIN AHMED <b>Versus</b> BIJOY SINGH BAID AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. R K JAIN (R1) MR. P S BHATTACHARYYA (r-2) TULIKA BORAH (R1)
43	<a href="#">Tr.P.(C)/13/2023</a> FIXED	MOUMITA PAUL <b>Versus</b> GOUTAM BHOWMIK	MR. I CHOUDHURY MR. G PHUKAN	MR. M DUTTA MR. A LAHKAR
44	<a href="#">Tr.P.(C)/19/2023</a>	SMT. DIPALI DEB <b>Versus</b> BIJOY KUMAR PHUKAN	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR D KALITA MD S HOQUE
45	<a href="#">Tr.P.(C)/41/2023</a>	SAMIMA ABDUR ATIQ <b>Versus</b> MANZIL HUSSAIN	MR H MAURYA MR J HUSSAIN MR. L HUSSAIN	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI
46	<a href="#">CRP(IO)/173/2023</a>	GOVINDRA CHANDRA PAUL <b>Versus</b> CANARA BANK	MS B DEVI MR. P BORAH	MR S BORTHAKUR MR. M SHARMA MS. S YASMIN MR P H KONWAR
47	<a href="#">Tr.P.(C)/22/2024</a> FIXED	SAGARIKA PAUL <b>Versus</b> RUPAK SARKAR	MR. N K KALITA MR D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024

22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./580/2024</a>	SAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
2 <a href="#">Bail Appln./582/2024</a>	ELIUS SANGMA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3 <a href="#">Bail Appln./755/2024</a>	BENU DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
4 <a href="#">Bail Appln./766/2024</a>	KANAI LAL GOALA <b>Versus</b> THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
5 <a href="#">Bail Appln./771/2024</a>	SAHIDA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR R AKHTAR	PP, ASSAM
<b><u>MOTION</u></b>			
6 <a href="#">Crl.Rev.P./100/2024</a>	SOIF UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7 <a href="#">Crl.Pet./283/2024</a>	M/S SAK TRADE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
8 <a href="#">Crl.Pet./284/2024</a>	TATA MOTORS FINANCE LTD. <b>Versus</b> STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
9 <a href="#">Crl.Pet./288/2024</a>	TUTA MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
10 <a href="#">Crl.Pet./289/2024</a>	MRINMOY KANTI CHOUDHURY <b>Versus</b> SMTI. SOMA RANI BISWAS	MR H BETALA MR C KUMAR MR. J HUSSAIN MR. D K RAJAK	
11 <a href="#">Crl.Pet./290/2024</a>	ASHISH DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

#### **ADMISSION**

12	<a href="#">Crl.Pet./127/2024</a> FIXED	AVINASH BHARTIA AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
<b>BAIL HEARING (BA)</b>				
13	<a href="#">Bail Appln./3823/2023</a> WITH OFFICE NOTE, FIXED	PRASENJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
14	<a href="#">Bail Appln./3956/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
15	<a href="#">Bail Appln./4360/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAIMAN DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
16	<a href="#">Bail Appln./4606/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	BISWAJIT GHOSH <b>Versus</b> THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
17	<a href="#">Bail Appln./4641/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD ABDUL KALAM @ HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
18	<a href="#">Bail Appln./166/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
19	<a href="#">Bail Appln./296/2024</a> FIXED	BIRSING BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./305/2024</a> FIXED	BINOY MOCHAHARI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
21	<a href="#">Bail Appln./357/2024</a> WITH OFFICE NOTE, FIXED	BAOSRINGDAO DAOLAGAJAO @ BAORINGDAO DAOLAGAJAO, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
22	<a href="#">Bail Appln./545/2024</a> FIXED	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	<a href="#">Bail Appln./560/2024</a> FIXED	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
24	<a href="#">Bail Appln./595/2024</a> FIXED	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
25	<a href="#">Bail Appln./605/2024</a> FIXED	MUKESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
26	<a href="#">Bail Appln./656/2024</a> FIXED	SOFIUL ISLAM @ MD. SOFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
27	<a href="#">Bail Appln./662/2024</a> FIXED	SUBRATA ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./687/2024</a> FIXED	JAGADISH BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/469/2023</a> (PERSONAL APPEARANCE), WITH OFFICE NOTE, FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM

30	<a href="#">AB/472/2023</a> FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
31	<a href="#">AB/1899/2023</a> FIXED	SOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MS. Q DAS	PP, ASSAM
32	<a href="#">AB/3606/2023</a> FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
33	<a href="#">AB/3905/2023</a> FIXED	DHANAKANWA LAKRA @ PASCAL URANG AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	PP, ASSAM
34	<a href="#">AB/4018/2023</a> FIXED	SAFIUR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. SAIENDRA DEKA MR. P DUTTA MR JITENDRA DAS	PP, ASSAM
35	<a href="#">AB/4186/2023</a> WITH OFFICE NOTE, FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
36	<a href="#">AB/4322/2023</a> FIXED	SULTAN HHUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
37	<a href="#">AB/379/2024</a> FIXED	AZAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
38	<a href="#">AB/380/2024</a> FIXED	MOIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
39	<a href="#">AB/417/2024</a> FIXED	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	PP, ASSAM
40	<a href="#">AB/422/2024</a> FIXED	AJGAR ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM

#### **ORDERS**

41	<a href="#">I.A.(CrI.)/537/2020</a> AB 4412/2019(D/O), FIXED <b>in</b> AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP, ASSAM	MR S H SIKDAR MR M HOQUE
42	<a href="#">CrI.A./455/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O <b>WITH</b> <a href="#">I.A.(CrI.)/1196/2023</a> <b>in</b> CrI.A./455/2023	MOMINUL HAQUE @ MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
43	<a href="#">I.A.(CrI.)/591/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./240/2023 <b>WITH</b> <a href="#">CrI.A./240/2023</a>	BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
		BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

44	<a href="#">I.A.(CrI.)/1016/2023</a> FIXED in CrI.Rev.P./10709/2023	NIRUPAMA ROY @ NIRUPAMA ROY MAHAJAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	MR. A R SIKDAR (R-6) MR. M HOQUE (R-6) MR. M AHMED (R-7 to 10) MD I H LASKAR (R-7 to 10) MR. S I TALUKDAR (R-6) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./10709/2023</a> (Filing Number)	NIRUPAMA ROY @ NIRUPAMA ROY MAHAJAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S K ROY	
	<b>WITH</b> <a href="#">I.A.(CrI.)/248/2024</a>	NIRUPAMA ROY @ NIRUPAMA ROY MAHAJAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S K ROY MRS. M M ROY S MEDHI	MR. A R SIKDAR MR. M AHMED PP, ASSAM
45	<a href="#">I.A.(CrI.)/1189/2023</a> FIXED in CrI.A./1293/2023	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1293/2023</a> (Filing Number)	SURAJ DUSAD <b>Versus</b> THE STSTE OF ASSAM AND ANR . B	MS. P BORAH	
46	<a href="#">I.A.(CrI.)/1221/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./462/2023	BABUL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./462/2023</a>	BABUL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
47	<a href="#">CrI.Rev.P./41/2024</a> WITH LCR 2 FILES, FIXED	KAMAL DEY <b>Versus</b> MIRA DEY @ DAS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	
48	<a href="#">I.A.(CrI.)/42/2024</a> FIXED in CrI.A./9/2024	ABDUL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./9/2024</a>	ABDUL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	<a href="#">I.A.(CrI.)/232/2024</a> in CrI.Pet./131/2024	REJIA BEGUM, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./131/2024</a>	REJIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR S SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	<a href="#">I.A.(Civil)/4280/2017</a> in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	<b>WITH</b> <a href="#">MACApp./658/2017</a>	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/4281/2017</a> in MACApp./658/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PRABINA BORA and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
2	<a href="#">I.A.(Civil)/3261/2018</a> in MACApp./820/2018	SMT SURABHI BISWASH <b>Versus</b> SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
	<b>WITH</b> <a href="#">MACApp./820/2018</a>	SMT SURABHI BISWASH <b>Versus</b> SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	
3	<a href="#">I.A.(Civil)/2738/2023</a> in MACApp./10754/2023	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RENU YADAV AND 2 ORS	MRS L SHARMA MR. K K BHATTA	MS D DEVI (R-2)
	<b>WITH</b> <a href="#">MACApp./10754/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RENU YADAV AND 2 ORS B	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/10755/2023</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RENU YADAV AND 2 ORS B	MR. K K BHATTA	
4	<a href="#">I.A.(Civil)/3167/2023</a> in MACApp./12258/2023	MUNMI LASKAR AND ANR. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 4 ORS.	MR. A R AGARWALA MD. K ALI	

	<b>WITH</b> <a href="#">MACApp./12258/2023</a> (Filing Number)	MUNMI LASKAR AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. B	MR. A R AGARWALA	
5	<a href="#">I.A.(Civil)/3272/2023</a> <b>in</b> MACApp./11473/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NILAKSHI DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR S DAS (R-4) MR. N. DEBNATH (R-1 & 3)
	<b>WITH</b> <a href="#">MACApp./11473/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/11474/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NILAKSHI DEKA AND 4 ORS. A	MR SISHIR DUTTA	
6	<a href="#">I.A.(Civil)/3293/2023</a> WITH LCR <b>in</b> MACApp./602/2022	SEWALI SINGHA DAS <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 3 ORS.	MR D C NATH MR. C SHARMA	MR. K K BHATTA MR J JOHN MS R DEVI
	<b>WITH</b> <a href="#">MACApp./602/2022</a>	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	MR. K K DEY (R-4) MR D C NATH MR V K BAROOAH (R-4) MR. C SHARMA
	<b>WITH</b> <a href="#">CO/12696/2022</a> (Filing Number) <b>in</b> MACApp./602/2022	SEWALI SINGHA DAS <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 3 ORS. B	MR D C NATH	
7	<a href="#">I.A.(Civil)/3853/2023</a> <b>in</b> MFA/15318/2023	UNION OF INDIA <b>Versus</b> M/S CALCOM CEMENT INDIA LTD.	MR. K GOGOI	
	<b>WITH</b> <a href="#">MFA/15318/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM N F RAILWAY <b>Versus</b> MS CALCOM CEMENT INDIA LTD A	MR. K GOGOI	
8	<a href="#">I.A.(Civil)/645/2024</a> <b>in</b> MACApp./2440/2024	SAHEDA BEGUM AND 2 ORS. <b>Versus</b> RITWIK ROCHAN KALITA AND 2 ORS.	MR. N SHARMA	
	<b>WITH</b> <a href="#">MACApp./2440/2024</a> (Filing Number)	SAHEDA BEGUM AND 2 ORS <b>Versus</b> RITWIK ROCHAN KALITA AND 2 ORS F	MR. N SHARMA	
9	<a href="#">I.A.(Civil)/813/2024</a> <b>in</b> MFA/2473/2024	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> NABIYA BIBI AND 3 ORS.	MR A N DAS	
	<b>WITH</b> <a href="#">MFA/2473/2024</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> NABIYA BIBI AND 3 ORS A	MR A N DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2474/2024</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> NABIYA BIBI AND 3 ORS A	MR A N DAS	
10	<a href="#">I.A.(Civil)/818/2024</a> <b>in</b> MACApp./2029/2024	UKESHWAR @ UKESWAR TAYE AND ANR. <b>Versus</b> CHOLAMANDALAM MS GEN. INS. COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	<b>WITH</b> <a href="#">MACApp./2029/2024</a> (Filing Number)	UKESHWAR @ UKESWAR TAYE AND ANR <b>Versus</b> CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	

**HEARING**

11	<a href="#">MACApp./378/2016</a> WITH LCR	CHANDAN KRISHNA BORO <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.R GOSWAMI(R-1) MR. R SARMA (r-2) MS.P BORTHAKUR(R-1)
12	<a href="#">MACApp./386/2016</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT LILY CHALIHA and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	
13	<a href="#">MACApp./11/2017</a> WITH LCR	SMT LAKHI PRAVA HAZARIKA and 2 ORS <b>Versus</b> THE CHIEF REGIONAL MANAGER M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. S MUKTAR MR.S RAHMAN	MS.S ROYR-1
14	<a href="#">MACApp./661/2017</a> WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SWMKWR BASUMATARY and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R1, R2)
15	<a href="#">MACApp./64/2021</a> WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI ASHOK PANDEY AND 2 ORS	MR H BURAGOHAİN MR S S SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA (R1) MD ASLAM (R1) MR H K SARMA (R1) MR. M SAHEWALLA (R1)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGOHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/5056/2015</a>	PONARAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	MR. R M DAS(SC, WATER RESOURCE)
2	<a href="#">WP(C)/2000/2023</a>	RAMESH KUMAR PUNIA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MS. B SARMA(C.G.C) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1315/2023</a> <b>in</b> WP(C)/2000/2023	THE UNION OF INDIA AND 8 ORS <b>Versus</b> RAMESH KUMAR PUNIA	MS. B SARMA	MR. R MAZUMDAR
<b>DELIVERY OF ORDER</b>				
3	<a href="#">WP(C)/6616/2022</a>	SUKHALATA PHUKAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI MR J PAYENG (R6) (R7) MR. K GOGOI SC, HIGHER EDU MS. C BARMAN (R6) (R7) MS A PAYENG (R6) (R7) MS K TAYE MS K TAYE SC, FINANCE
4	<a href="#">Mat.App./11/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR B N SARMA MS. N BARUAH	MR. B BARUAH MRS. S D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/422/2023</a> <b>in</b> Mat.App./11/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR B N SARMA	MR. B BARUAH

5	<a href="#">Arb.P./15/2023</a>	M/S PEYUSH TRADERS <b>Versus</b> THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
<b>WITHDRAWAL</b>				
6	<a href="#">I.A.(Civil)/791/2024</a> in WP(C)/784/2022	PRASUN KUMAR DEY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S SHARMA	DY.S.G.I. SC, BSNL
	<b>WITH</b> <a href="#">WP(C)/784/2022</a>	PRASUN KUMAR DEY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S SHARMA MR. K K NANDI	ASSTT.S.G.I. SC, BSNL
<b>ADMISSION</b>				
7	<a href="#">WP(C)/3486/2016</a> FIXED, WITH Cont.Cas(C)/68/2018 (D/O)	HARJYOTI CHOUDHURY <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. G CHOUDHURY MR.P BORAH	MR.U RAJBANSHI C.G.C. MR.R DE(R- 4,6&7) MR.S S ROYR-1 MS.D DEVI(R- 4,6&7) SC, TRANSPORT MR.R J SARMA(R-4) ASSTT.S.G.I.
8	<a href="#">WP(C)/5690/2017</a>	SUKANTA DEB <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.M DEV MS.M DEB MRS.A BASUMATARY MS.P DEB	GA, ASSAM
9	<a href="#">WP(C)/7493/2017</a>	BHARAT MAHATEE and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.H R AHMED MR.A RAHMAN	GA, ASSAMR. 1,3 to 5. MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, FINANCE(R. 2.)
10	<a href="#">WP(C)/5017/2018</a> FIXED	BISHNU RAHANG AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) SC, REVENUE
11	<a href="#">WP(C)/1564/2019</a> FIXED	JOYMATI BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BIKASH	GA, ASSAM MR. S DAS (R-4)
12	<a href="#">WP(C)/3108/2019</a>	ASHUTUSH CHOUDHURY <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
13	<a href="#">WP(C)/4783/2019</a>	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/5662/2019</a>	PRASANTA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA MR P P MEDHI (r-5) MR G BARGAYARY (r-5) SC, GMC SC, G M D A
15	<a href="#">WP(C)/5534/2020</a>	KRISHNA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R SINGHA	GA, ASSAM SC, PWD SC, FINANCE
16	<a href="#">WP(C)/4275/2021</a>	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB

17	<a href="#">WP(C)/5469/2021</a>	DATCHING BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. A R SIKDAR (R-5) MR. R DE (r-5) MS G DEKA MS. M MALLIK J U AHMED (R-5) MR S A REEYAZ (R-5) SC, BTC SC, REVENUE MS. MONMI BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/2315/2023</a> <b>in</b> WP(C)/5469/2021	SONASHRI BRAHMA AND 3 ORS. <b>Versus</b> DATCHING BRAHMA AND 6 ORS.	MR. A R SIKDAR J U AHMED MR S A REEYAZ	MR. I A TALUKDAR
18	<a href="#">WP(C)/6214/2021</a>	KAILASH JALAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
19	<b>WITH</b> <a href="#">WP(C)/5638/2021</a>	KAILASH JALAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
20	<a href="#">WP(C)/1028/2022</a> FIXED	SAIRA BEGUM @ SAIRA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
21	<a href="#">WP(C)/3478/2022</a>	M/S MANARANJAN BRAHMA ENTERPRISE <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC
22	<b>WITH</b> <a href="#">WP(C)/3626/2022</a>	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
23	<b>WITH</b> <a href="#">WP(C)/3627/2022</a>	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, WATER RESOURCE
24	<b>WITH</b> <a href="#">WP(C)/3629/2022</a>	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
25	<a href="#">WP(C)/4643/2022</a> FIXED	HASENA BEWA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC
26	<a href="#">WP(C)/4884/2022</a> FIXED	MD. ABUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR G SAROWAR MD H R AHMED MR R ISLAM	SC, AIIDC GA, ASSAM MR A KALITA (R-5) MR. S CHAMARIA (R-5) MR. S D PURKAYASTHA MR. M MAHANTA (R-5) MR. A DEKA MS. S PHUKAN MR A N SARMAH (R-5) MR M M ZAMAN (R-5) SC, REVENUE
27	<a href="#">WP(C)/5161/2022</a> FIXED	JAKIR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3414/2023</a> <b>in</b> WP(C)/5161/2022	JAKIR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/7842/2022</a>	ON THE DEATH OF DEBENDRA NATH SARMA, HIS LEGAL HEIR SMTI. MILAN DEVI AND 4 ORS. <b>Versus</b> THE STATE O ASSAM AND 5 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, P W D SC, REVENUE

29	<a href="#">WP(C)/8249/2022</a>	M/S BPCL NESSIMLAGURI (TAPASHYA) <b>Versus</b> THE UNION OF INDIA AND AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. I DAS MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, NHAI MR. K K PARASAR (r-1,2) DY.S.G.I.
30	<a href="#">WP(C)/8433/2022</a> B/O	MANJU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
31	<a href="#">WP(C)/3527/2023</a>	RAJASHREE SEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
32	<a href="#">WP(C)/4174/2023</a>	DEBAJIT GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/4179/2023</a>	SURAJIT GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/4476/2023</a> FIXED	NGO PARADISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
35	<a href="#">WP(C)/5101/2023</a>	DILIP KUMAR DAS ALIAS DILIP DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	MR. SURAJIT DAS (R-6,7) GA, ASSAM MR. P P DAS (R-6,7) SC, REVENUE
36	<a href="#">WP(C)/5499/2023</a>	DULAL UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/6760/2023</a> FIXED	PANKAJ MOHAN YEIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
38	<b>WITH</b> <a href="#">WP(C)/6592/2023</a>	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
<b>BAIL HEARING</b>				
39	<a href="#">AB/3974/2023</a> FIXED	ANSAR AHMED BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<b>ORDERS</b>				
40	<a href="#">Cont.Cas(C)/504/2015</a>	MD. ALAL UDDIN <b>Versus</b> DABINDER KUMAR and 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA	MR.R K BORAH(R-1, 2, 3 & 5) MR.L N DIHINGIA(R-1, 2, 3 & 5) MR. P K BORAH(R-1, 2, 3 & 5)
41	<a href="#">WP(C)/7220/2015</a> FIXED	LEDO TEA CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
42	<b>WITH</b> <a href="#">WP(C)/1586/2015</a>	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
43	<a href="#">Cont.Cas(C)/156/2016</a>	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. <b>Versus</b> THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA

44	<a href="#">Cont.Cas(C)/157/2018</a>	MONJULA MAHANTA AND 4 ORS. <b>Versus</b> RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI	MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2259/2019</a> <b>in</b> <a href="#">Cont.Cas(C)/157/2018</a>	MONJULA MAHANTA AND 4 ORS. <b>Versus</b> RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. R GOHAIN	
45	<a href="#">Cont.Cas(C)/297/2020</a>	PRASANTA BORTHAKUR <b>Versus</b> MANIN DAS AND ANR	MR. S BORA MS J RAJKUMARI	
46	<a href="#">Cont.Cas(C)/339/2020</a>	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-3,5) MR. P K MUNIR (R4) MR P NAYAK (R-3,5) MS. S CHUTIA (R3) MR A CHALIHA (R-3,5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4) MS PADMINI BARUA (R-3,5)
47	<a href="#">WP(C)/4727/2021</a>	KUSHALA HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
48	<a href="#">WP(C)/232/2022</a>	RINA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)
49	<b>WITH</b> <a href="#">WP(C)/709/2022</a>	RINA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6)
50	<a href="#">Cont.Cas(C)/234/2023</a>	MANZIL HUSSAIN <b>Versus</b> ABDUL GAFUR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER
51	<b>WITH</b> <a href="#">WP(C)/1114/2023</a>	MANZIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. S K BHATTACHARYYA MR H MAURYA SC, REVENUE



52	<b>WITH</b> <a href="#">WP(C)/1959/2023</a>	MANZIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR H MAURYA (r-4) MR. P D NAIR (r-3) MR. A CHETRY (r-3) MR J HUSSAIN (r-4) MR G ALAM (r-3) MR. H ROHMAN (r-3) MR L HUSSAIN (r-4) MR S R A NASER (r-3) SC, REVENUE
53	<a href="#">Cont.Cas(C)/470/2023</a> FIXED	PRADIP BARUAH AND 7 ORS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 3 ORS	MR. A CHAMUAH MR. P K BHUYAN	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MR. R BORPUJARI (r-4) MR. R BORPUJARI (r-4) MR. A BHATTACHARYYA (r-4) MR. A BHATTACHARYYA (r-4) MR. C SHARMA (r-2,3) D JAIN (r-2,3)
54	<a href="#">I.A.(Civil)/2508/2023</a> FIXED in WP(C)/7775/2022	GOPAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/7775/2022</a>	GOPAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
55	<a href="#">I.A.(Civil)/3483/2023</a> in WP(C)/6839/2022	M/S A K AND COMPANY <b>Versus</b> SK. ABIDUL HUSSAIN	MR. B CHAKRAVARTY MS. A LALA	MR S ISLAM MR. B J TALUKDAR SC, I O C
	<b>WITH</b> <a href="#">WP(C)/6839/2022</a>	SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. A KABRA (r-7) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MR R SENSUA MR S DAS MS. A LALA (R6) M. A. OASIS SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2023</a> in WP(C)/6839/2022	SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
56	<b>WITH</b> <a href="#">WP(C)/520/2023</a>	MD. SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
57	<a href="#">WP(C)/6178/2023</a> B/O, WITH OFFICE NOTE	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR P UPADHYAYA (R-8) DY.S.G.I. SC, WPT AND BC
	<b>WITH</b> <a href="#">I.A.(Civil)/570/2024</a> in WP(C)/6178/2023	RONGMEI NAGA COUNCIL <b>Versus</b> NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 13 ORS	MR. R P SARMAH MRS. R RONGMEI MR. D DOLEY MR P UPADHYAYA	MR. B PURKAYASTHA MR. S SUTRADHAR

58	<a href="#">Cont.Cas(C)/52/2024</a>	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	
59	<a href="#">I.A.(Civil)/157/2024</a> in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
	<b>WITH</b> <a href="#">WP(C)/2793/2021</a>	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
60	<a href="#">I.A.(Civil)/710/2024</a> WITH Cont.Cas(C)/700/2022 (D/O) in Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, <b>Versus</b> ANURAG GOEL, IAS	A BORO	
61	<a href="#">WP(C)/773/2024</a>	SOMA DEY <b>Versus</b> THE RESEVE BANK OF INDIA AND 2 ORS	MR. S ROY MR. M H LASKAR	MR. M SHARMA (P-2,3) MR P AGARWAL (P-2,3) MS. S YASMIN (P-2,3)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3775/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD FARAZ <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
2	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
3	<a href="#">Bail Appln./299/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./306/2024</a> WITH OFFICE NOTE	JOHIRUL ISLAM @ JOHIRUL ESLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/2967/2023</a>	GULZAR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
6	<a href="#">AB/4027/2023</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
7	<a href="#">AB/4117/2023</a> FIXED	KESHAB SAIKIA <b>Versus</b> THE STATE OF ASSAM	I AMIN	PP, ASSAM
8	<a href="#">AB/103/2024</a>	AHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9	<a href="#">AB/280/2024</a> WITH OFFICE NOTE	MD. FULBABU SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	MR. M R KHANDAKAR (R-2) PP, ASSAM
10	<a href="#">AB/291/2024</a> FIXED	IRSHAD PERVEZ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
<b>ORDERS</b>				
11	<a href="#">I.A.(CrI.)/847/2023</a> WITH LCR 4 FILES, FIXED in CrI.A./316/2022	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM

**WITH**  
[CrI.A./316/2022](#)

AKTAR ALI AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM

MR H R A CHOUDHURY (P- PP, ASSAM  
2)  
MR. M U MONDAL(P-2)  
MR G SAIKIA  
MS. N NASRIN (P-2)  
MD. I H KHAN (P-2)  
MR K ISLAM (P-2)  
MR N G SHARMA  
MR A ALIM SK  
MR A ALIM SK  
MR. A W MONDAL  
MR. A K BHATTACHARJEE

12 [I.A.\(CrI.\)/212/2024](#)  
FIXED  
in AB/120/2024  
**WITH**  
[AB/120/2024](#)

IKRAMUL HOQUE AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MS S NASRAT PP, ASSAM  
MR H BORAH

IKRAMUL HAQUE AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR. T CHUTIA PP, ASSAM  
MS S NASRAT  
MR H BORAH

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/140/2024</a>	MUKUL BHAGABATI <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	
2	<a href="#">Cont.Cas(C)/144/2024</a>	JULFIKAR ALI <b>Versus</b> NARAYAN KONWAR , IAS	MD IMRAN	
3	<a href="#">WP(C)/947/2024</a>	MD. IMRAN CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
4	<a href="#">WP(C)/1454/2024</a>	GOLZAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
5	<a href="#">WP(C)/1462/2024</a>	RABIN MEDHI AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	<a href="#">WP(C)/1463/2024</a>	DILIP KUMAR DATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, SEC. EDU.
7	<a href="#">WP(C)/1465/2024</a>	TAHIRUL ISLAM SIDDIQUI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, SEC. EDU.
8	<a href="#">WP(C)/1468/2024</a>	KACHUA GIRLS HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	SC, SEC. EDU.
9	<a href="#">WP(C)/1469/2024</a>	ARCHANA PHUKAN @ ARCHANA PHUKON GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A GOHAIN	SC, ELEM. EDU
10	<a href="#">WP(C)/1477/2024</a>	SACHIN PATIR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/1493/2024</a>	NIRAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, SEC. EDU.
12	<a href="#">WP(C)/1507/2024</a>	DILLI PRASAD SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC

**ORDER (IMPLEADMENT OF PARTY)**

13	<a href="#">I.A.(Civil)/595/2024</a> in Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/348/2023</a>	ADITYA BHUYAN AND 12 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
14	<a href="#">I.A.(Civil)/705/2024</a> in WP(C)/7137/2021	DR. JAHIDUL DEWAN <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR. S A AHMED MR F A AHMED	SC, G U
	<b>WITH</b> <a href="#">WP(C)/7137/2021</a>	DR. JAHIDUL DEWAN <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	SC, G U
15	<a href="#">I.A.(Civil)/745/2024</a> in Cont.Cas(C)/385/2021	MRS. NIRUPAMA HAZARIKA, <b>Versus</b> DHARMA KANTA MILI AND 4 ORS	MRS L BORUAH MS M BORAH MS. M BORAH MR. B B BORAH	MR A C BORBORA
	<b>WITH</b> <a href="#">Cont.Cas(C)/385/2021</a>	MRS. NIRUPAMA HAZARIKA <b>Versus</b> DHARMA KANTA MILI AND 2 ORS	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	MR A C BORBORA (R-2) MRS. R BORBORA (R-2) MR. K GOGOI MR. M SMITH (R-2) MR. N B GOHAIN (R-2)
16	<a href="#">I.A.(Civil)/790/2024</a> in Cont.Cas(C)/262/2017	ANIMA KONWAR, <b>Versus</b> PREETOM SAIKIA and 6 ORS.	MR.U J SAIKIA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/262/2017</a>	ANIMA KONWAR <b>Versus</b> PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR. K K DUTTAR-2 MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
<b><u>ADMISSION</u></b>				
17	<a href="#">WP(C)/1084/2018</a>	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3378/2018</a> in WP(C)/1084/2018	SATYAJIT BORA <b>Versus</b> PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGOHAIN
18	<a href="#">WP(C)/2826/2019</a>	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
19	<a href="#">WP(C)/7985/2019</a> FIXED	PRATIBHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MR. P SAIKIA MS. P TAMULI MS. N BORDOLOI	MR S NEOGI (R- 2 & 3) GA, ASSAM MS. R B BORA (R- 4, 5, 6) MR. U K BARMAN MR H ALI MR. M MALAKAR MR. B DEORI (R- 1) MS A KALITA (R-7 & 8) SC, SEC. EDU. SC, BTC

20	<a href="#">WP(C)/2852/2021</a>	HEMANTA PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC SC, SEC. EDU.
21	<a href="#">WP(C)/4412/2021</a>	MD. RAFIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
22	<a href="#">WP(C)/5077/2021</a>	RUNUMI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU
23	<a href="#">WP(C)/5236/2021</a>	DIDARUL KARIM BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, RMSA SC, SEC. EDU. SC, SEBA
24	<a href="#">WP(C)/5475/2021</a>	MD. SULTAN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, RMSA SC, SEC. EDU.
	<b>WITH</b>			
25	<a href="#">WP(C)/6174/2019</a>	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
26	<a href="#">WP(C)/7060/2021</a>	THE SCHOOL MANAGEMENT COMMITTEE OF PASCHIM KACHUAR KHASH MONDALPARA M E SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM
27	<a href="#">WP(C)/5464/2022</a>	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
28	<a href="#">WP(C)/1573/2023</a> B/O	LOVELY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
29	<a href="#">WP(C)/4451/2023</a> FIXED	DR. SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
30	<a href="#">WP(C)/5633/2023</a> FIXED	OLIVA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
31	<a href="#">WP(C)/6122/2023</a>	KHANINDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S KHOUND MR H K NATH MR. A KASHYAP	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	<a href="#">FAO/17/2024</a> WITH OFFICE NOTE	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/670/2024</a> in <a href="#">FAO/17/2024</a>	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
33	<a href="#">WP(C)/964/2024</a>	NEETA BHUYAN DUTTA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
		<b>ORDERS</b>		
34	<a href="#">Cont.Cas(C)/59/2020</a>	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA

	<b>WITH</b> <a href="#">I.A.(Civil)/2509/2022</a> in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
35	<a href="#">Cont.Cas(C)/366/2020</a>	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
36	<a href="#">Cont.Cas(C)/499/2021</a>	KALPANA DEVI <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
37	<a href="#">WP(C)/6348/2021</a> FIXED	RAKIMUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
38	<a href="#">WP(C)/1710/2022</a>	AJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. T SK	SC, N C T E SC, SEC. EDU.
39	<a href="#">WP(C)/7073/2022</a>	HASANUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. A DAS (R-6) SC, SEC. EDU.
40	<a href="#">Cont.Cas(C)/270/2023</a>	DHIRENDRA BARUAH <b>Versus</b> NARAYAN KONWAR IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR S M T CHISTIE
41	<a href="#">Cont.Cas(C)/315/2023</a>	ANOWARA BEGUM <b>Versus</b> DR. BIJOYA CHOUDHURY, I.A.S. AND ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. N J KHATANIAR MR B KAUSHIK
42	<a href="#">Cont.Cas(C)/325/2023</a>	HALIMA KHATUN <b>Versus</b> NARAYAN KONWAR AND 2 ORS	MRS. K DEVI MS S A KHALIFA	MR. D SAIKIA (R2) MR S M T CHISTIE (R-2,3) MS K DAS (R2)
43	<a href="#">Cont.Cas(C)/351/2023</a>	ABDUL KAIYUM LASKAR AND 12 ORS <b>Versus</b> NARAYAN KONWAR	MR. J LASKAR	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
44	<a href="#">Cont.Cas(C)/676/2023</a>	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR B DEURI (r-3)
45	<a href="#">I.A.(Civil)/2066/2023</a> B/O in WP(C)/1375/2023	SOCIETY OF GUARDIAN SILCHAR COLLEGIATE SCHOOL SILCHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA	GA, ASSAM MR. S K CHAKRABORTY (R-4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/1375/2023</a>	RAJIB KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M NATH (R-4) MR. S K CHAKRABORTY (R-4) MR. D P BORAH (R-4) MRS. A CHAKRABORTY (R-4) MS. M DUTTA (R-4) MR. A BHATTACHARYYA Sr. Adv. (R-4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1610/2023</a> in WP(C)/1375/2023	SILCHAR COLLEGIATE SCHOOL TEACHERS AND STAFF ASSOCIATION, <b>Versus</b> RAJIB KUMAR DUTTA	MR. P K ROY MR. S K CHAKRABORTY	MS P CHAKRABORTY SC, SEC. EDU.
46	<a href="#">WP(C)/4455/2023</a> FIXED, WITH OFFICE NOTE	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
47	<a href="#">Cont.Cas(C)/14/2024</a>	ALL ASSAM DIET OFFICERS ASSOCIATION <b>Versus</b> NARAYAN KONWAR, IAS	MR. B K GOGOI MR. N D SARMA C. DEKA	
48	<a href="#">Review.Pet./36/2024</a> WITH WP(C)/3066/2014 (D/O)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> KAILASH CHANDRA PRODhani AND ANR.	MR. R MAZUMDAR	

**HEARING**



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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGOHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

#### [MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">MACApp./359/2021</a> B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MUSTT. MOHIRON BEWA AND 13 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K K BHATTA (R-2) MR M CHOUDHURY (R1-R6, R9) MR. M MONDAL (R1-R6, R9) MS JONA TALUKDAR (R-2) MS R DEVI (R-2)
<b>ADMISSION</b>				
2	<a href="#">MACApp./111/2024</a> FIXED	ABDUL KADER <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. S AHMED MS. M. KHATUN P KALITA	
3	<a href="#">MACApp./112/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> CHANDRAKALA SANYASHI GIRI AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/804/2024</a> <b>in</b> MACApp./112/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> CHANDRAKALA SANYASHI GIRI AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	
4	<a href="#">MACApp./116/2024</a>	MADHABI BISWAS @ MADHABI DAS AND 2 ORS. <b>Versus</b> ADAR VAN BIBI AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA	
5	<a href="#">MACApp./117/2024</a>	NATIONAL INSURANCE COMPNAY LTD. <b>Versus</b> AMIT JYOTI BORA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/825/2024</a> <b>in</b> MACApp./117/2024	NATIONAL INSURANCE COMPNAY LTD. <b>Versus</b> AMIT JYOTI BORA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	<a href="#">MACApp./118/2024</a>	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> USHA BORUAH KALITA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/827/2024</a> <b>in</b> MACApp./118/2024	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> USHA BORUAH KALITA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

7	<a href="#">MACApp./119/2024</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MARCHA SONA AND 5 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/828/2024</a> <b>in</b> MACApp./119/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MARCHA SONA AND 5 ORS.	MR T KALITA MR. A KAKATI	
<b>ORDERS</b>				
8	<a href="#">MACApp./476/2017</a> WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI TAPAN KARMAKAR and ANR	MS. M CHOUDHURY MR.A AHMED MS C BORAH	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYA R-2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/132/2022</a> <b>in</b> MACApp./476/2017	SRI TAPAN KARMAKAR <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR R PATAR MR. D KAKOTI	MS. M CHOUDHURY
9	<a href="#">MACApp./547/2017</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	<b>WITH</b> <a href="#">CO/4/2019</a> <b>in</b> MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	<a href="#">I.A.(Civil)/1160/2017</a> <b>in</b> MACApp./292986/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. , <b>Versus</b> SMTI NIRALA SARMA and 5 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J ISLAM MR. S Z RAHMAN
	<b>WITH</b> <a href="#">MACApp./292986/2017</a> (Filing Number)	FUTURE GENERAL INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI NIRALA SARMA and 5 ORS	MR.R GOSWAMI MR.M SAIKIA	
11	<a href="#">MACApp./851/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR H R A CHOUDHURY MR. A R BHUYAN MS. R CHOUDHURY MR. A AHMED MRS. S ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3385/2018</a> <b>in</b> MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
12	<a href="#">MACApp./47/2019</a> WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
13	<a href="#">I.A.(Civil)/71/2019</a> <b>in</b> MACApp./16275/2018	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI KALPANA ROHIDAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS S MOCHAHARI (R4) MR SISHIR DUTTA (R4) MS. M CHOUDHURY (R4) DR. R SARMAH MR. C SHARMA (R4) MS M GAZLOO (R4)
	<b>WITH</b> <a href="#">MACApp./16275/2018</a> (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI KALPANA ROHIDAS AND 4 ORS		

14	<a href="#">I.A.(Civil)/701/2020</a> WITH LCR in MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ON THE DEATH OF NIRMAL TALUKDAR, HIS LEGAL HEIR GOPAL CH TALUKDAR and ORS.	MS R D MAZUMDAR MS. C MOZUMDAR	MR. B K JAIN
	<b>WITH</b> <a href="#">MACApp./336/2017</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRMAL TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/703/2020</a> in MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIR, GOPAL CH TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. B K JAIN
15	<b>WITH</b> <a href="#">MACApp./15/2017</a>	SRI NIRMAL TALUKDAR <b>Versus</b> SRI RANJIT TALUKDAR and 2 ORS	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	MS. R D MOZUMDAR MR. S BORA MR. D P MANDAL MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/2260/2017</a> in MACApp./15/2017	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI NIRMAL TALUKDAR and ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/4262/2019</a> in MACApp./15/2017	ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIRS GOPAL CH. TALUKDAR AND ANR <b>Versus</b> SRI RANJIT TALUKDAR and 2 ORS	MR. B K JAIN MR. A MAHANTA	MS R D MAZUMDAR MS. C MOZUMDAR
16	<a href="#">I.A.(Civil)/261/2021</a> in MACApp./10187/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA	MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
	<b>WITH</b> <a href="#">MACApp./10187/2020</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS. E	MR. A DUTTA	
17	<a href="#">MACApp./539/2022</a> WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT ASHIMA HAZARIKA and 5 ORS	MR.S S SHARMA MR.B J MUKHERJEE	MS. M DEVI (R-1,2) MR. R K BHATRA MS P DEB (R-1,2) MS N DEB (R-1,2) MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2494/2022</a> in MACApp./539/2022	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT. ASHIMA HAZARIKA and 4 ORS,	MR.S S SHARMA MS L SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
	<b>WITH</b> <a href="#">I.A.(Civil)/2495/2022</a> in MACApp./539/2022	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT. ASHIMA HAZARIKA and 4 ORS,	MR.S S SHARMA MS L SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
18	<a href="#">I.A.(Civil)/1881/2023</a> B/O in MACApp./258/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LTD. <b>Versus</b> PINKI DAS @ PINGKI DAS AND 2 ORS.	MR. P HAZARIKA P. BORAH	MR. M TALUKDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./258/2023</a> CAVT. NO. 03172/023,	M/S SHRIRAM GENERAL INSURANCE COMPANY LTD. <b>Versus</b> PINKI DAS @ PINGKI DAS AND 2 ORS.	MR. P HAZARIKA P. BORAH	MR. M TALUKDAR FOR CAVEATOR

19	<a href="#">I.A.(Civil)/2073/2023</a> WITH LCR in MACApp./128/2018  <b>WITH</b> <a href="#">MACApp./128/2018</a>  <b>WITH</b> <a href="#">CO/9/2018</a> in MACApp./128/2018  <b>WITH</b> <a href="#">I.A.(Civil)/95/2022</a> in MACApp./128/2018	HOSNEARA BEGUM and 2 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> HOSNEARA BEGUM and 3 ORS  HOSENARA BEGUM AND2 ORS <b>Versus</b> THE ORIENTAL INSURANCECOMPANY LTD  ASHIQUE IKBAL AND 5 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MR. A R AGARWALA MR ADITYA AGARWALA  MR.S K GOSWAMI MR. R KATHKATIA  MR. A R AGARWALA  MISS. M DAS MD. S ISLAM MR. M DEKA	MR. S K GOSWAMI          MR. S K GOSWAMI
20	<a href="#">I.A.(Civil)/2445/2023</a> in MACApp./8991/2023  <b>WITH</b> <a href="#">MACApp./8991/2023</a> (Filing Number)	PUTUL PAUL @ BAKUL PAUL <b>Versus</b> M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 3 ORS.  PUTUL PAUL @ BAKUL PAUL <b>Versus</b> M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 3 ORS A	MR N BARMAN    MR N BARMAN	G UDDIN (r-2,3) MR. A UDDIN (r-2,3) P ADHIKARI (r-2,3)
21	<a href="#">I.A.(Civil)/3036/2023</a> in MACApp./12200/2023  <b>WITH</b> <a href="#">MACApp./12200/2023</a> (Filing Number)	MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE BRANCH MANAGER  MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MS. S MAHANTA MR. M MAHANTA  MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
22	<a href="#">I.A.(Civil)/698/2024</a> B/O in MACApp./2377/2024  <b>WITH</b> <a href="#">MACApp./2377/2024</a> (Filing Number)	NASIR UDDIN AND 3 ORS. <b>Versus</b> HDFC ERGO GEN. INSURANCE COMPANY LTD AND 2 ORS.  NASIR UDDIN AND 3 ORS <b>Versus</b> HDFC ERGO GEN INSURANCE COMPANY LTD AND 2 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA  MR. A R AGARWALA	
23	<a href="#">I.A.(Civil)/723/2024</a> WITH LCR in MACApp./422/2017  <b>WITH</b> <a href="#">MACApp./422/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2877/2017</a> in MACApp./422/2017  <b>WITH</b> <a href="#">MACApp./81/2018</a>	SMT JYOTIRANI SAIKIA HAZARIKA and 5 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED  UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT JYOTIRANI SAIKIA HAZARIKA and 9 ORS  UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MR D K BHATTACHARYYA  MR D K BHATTACHARYYA MR L SARMA  MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE  MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR L SARMA     MR D K BHATTACHARYYA (R 1-6) MR. R DEY (R 1-6)
24	<b>WITH</b> <a href="#">MACApp./81/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI JYOTIRANI SAIKIA HAZARIKA and 9 ORS	MS. N MODI MR. N KALITA MR.S DUTTA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. R DE (R-1 TO 6) MR D K BHATTACHARYYA (R-1 TO 6)

25	<a href="#">I.A.(Civil)/829/2024</a> in MACApp./2391/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DULALI RAY AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./2391/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA
<b>HEARING</b>			
26	<a href="#">MACApp./305/2016</a> WITH LCR	MRS ASMA KHATUN and 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR
27	<a href="#">MACApp./156/2017</a> WITH LCR 1 FILE	SRI NABIN CHANDRA SARMA <b>Versus</b> SRI ANIL KUMAR DAS and ANR	MR.D C K HAZARIKA MS.J KALITA
28	<a href="#">MACApp./395/2019</a> WITH LCR	MD. MAINUR RAHMAN <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA
	<b>WITH</b>		MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
29	<a href="#">MACApp./357/2019</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. MAINUR RAHMAN AND 2 ORS.	MR.P KATAKI(R-1) MR.R GOSWAMIR-2 MS.M DEVI(R-1) MS.M SAIKIA(R-2) MS.R BEGUM(R-1) MS.P BORTHAKUR(R-2)
			MR H MAURYA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS P MISHRA
			MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
			MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024

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25)	MR A GOENKA	12-03-2024	To	15-03-2024
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27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./753/2024</a>	ROBINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
2 <a href="#">Bail Appln./757/2024</a>	DULAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M.P. BORAH MR D BARMAN	PP, ASSAM
3 <a href="#">Bail Appln./764/2024</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
4 <a href="#">Bail Appln./768/2024</a>	VIMAL BONGJANG <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
<b>MOTION</b>			
5 <a href="#">Crl.Rev.P./96/2024</a>	JAYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
6 <a href="#">Crl.Rev.P./98/2024</a>	NABAJIT SINGH @ NAVJOT SINGH <b>Versus</b> THE STATE OF ASSAM	MR GAURAV R DUTTA MR A R BAROOAH	PP, ASSAM
7 <a href="#">AB/672/2024</a> B/O	DINESH NAMASUDRA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
8 <a href="#">AB/685/2024</a>	REZABUL HOQUE @ REJABUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
9 <a href="#">AB/686/2024</a>	RONGMALA BEGUM @ RONGMALA KHATUN <b>Versus</b> STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
10 <a href="#">AB/687/2024</a>	DHIRAJ TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
11 <a href="#">AB/694/2024</a>	GULAM NABI AZAD <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM



12	<a href="#">AB/695/2024</a>	MOHAMMAD ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
13	<a href="#">AB/697/2024</a>	CHAMPAL DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
14	<a href="#">AB/701/2024</a>	MD. HAREJ ALI <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
15	<a href="#">AB/702/2024</a>	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	<a href="#">Crl.Rev.P./345/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR <b>Versus</b> RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Crl.)/1113/2023</a> <b>in</b> Crl.Rev.P./345/2023	RINTI DEKA <b>Versus</b> BHABEN KUMAR	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	
17	<a href="#">Crl.Rev.P./2/2024</a> FIXED	GWHWSHA BORO <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./3697/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	UCHAMAN ALI <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. F U CHOUDHURY	PP, ASSAM
19	<a href="#">Bail Appln./424/2024</a> FIXED	DHIRAJ PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
20	<a href="#">Bail Appln./502/2024</a> FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
21	<a href="#">Bail Appln./504/2024</a> FIXED	PRADIP BHAI KANJI BHAI PATLI @ PRADIP BHAI KANJI BHAI PATEL <b>Versus</b> THE STATE OF ASSAM	MR. D BORAH MR. M ALI K BARMAN MS P SINGH	PP, ASSAM
22	<a href="#">Bail Appln./530/2024</a> FIXED	ANARUL ISLAM @ ANARUL HOQUE @ MD. ANARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. M ISLAM MR S K CHHETRY PP, ASSAM
23	<a href="#">Bail Appln./574/2024</a> FIXED	ENAMUL ALI ALIAS EMAUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
24	<a href="#">Bail Appln./581/2024</a> FIXED	MD. GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	<a href="#">Bail Appln./616/2024</a> FIXED	PRANJAL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
26	<a href="#">Bail Appln./710/2024</a> FIXED	MOINUDDIN BARBHUIYAN <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/365/2023</a> FIXED	BIDYUT PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
28	<a href="#">AB/2156/2023</a> FIXED	ABU BAKKAR SK @ BAKKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
29	<a href="#">AB/29/2024</a> FIXED	MIJANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
30	<a href="#">AB/371/2024</a> FIXED	EUSOF ALI SHEIKH @ EUSOF ALI (MASTER) <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MR Z HUSSAIN MR. RASHIDUL ISLAM PP, ASSAM
31	<a href="#">AB/428/2024</a> FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	MR Z HUSSAIN MR. RASHIDUL ISLAM PP, ASSAM
32	<a href="#">AB/431/2024</a> FIXED	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
33	<a href="#">AB/433/2024</a> FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
34	<a href="#">AB/448/2024</a> FIXED	RAJESH KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
35	<a href="#">AB/449/2024</a> FIXED	HABIBUL ISLAM @ BAPPI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
36	<a href="#">AB/468/2024</a> FIXED	HAKIMUDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
37	<a href="#">AB/482/2024</a> FIXED	PANKAJ CHAUHAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
38	<a href="#">AB/517/2024</a> FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
39	<a href="#">AB/536/2024</a> FIXED	SANJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
	<b>WITH</b>			
40	<a href="#">Bail Appln./583/2024</a>	RAJ KISHOR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
41	<a href="#">AB/567/2024</a> WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	MRITUL BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
42	<a href="#">AB/572/2024</a> FIXED	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM

#### **ORDERS**

43	<a href="#">Crl.Rev.P./165/2023</a> WITH LCR 2 FILES, B/O	BARNALI TALUKDAR <b>Versus</b> DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
44	<a href="#">Crl.Rev.P./26/2024</a> B/O	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM	
45	<a href="#">Crl.Pet./78/2024</a> WITH LCR 1 FILE, FIXED	HAFIZUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM

46	<a href="#">I.A.(CrI.)/189/2024</a> WITH LCR 1 FILE, FIXED in CrI.Rev.P./186/2023 <b>WITH</b> <a href="#">CrI.Rev.P./186/2023</a>	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
		BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/147/2024</a> in CrI.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR <b>Versus</b> BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
47	<a href="#">I.A.(CrI.)/256/2024</a> AB 3242/2023(D/O) in AB/3242/2023	ABDUL HASIM AND ORS <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
<b>HEARING</b>				
48	<a href="#">WP(C)/830/2022</a> (AT 2:00 PM), PART-HEARD, FIXED	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/2746/2022</a>	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT
50	<a href="#">CrI.Rev.P./140/2017</a> FIXED	RAJ KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA

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